Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision

MEETING NUMBER : 7/82-ALC4/2015 **MEETING DATE** : 24.07.2015

Meeting No. 07/82/2015 of 2015-16, to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, was scheduled for 24.07.2015 but actually held on 26.08.2015 under the **Chairmanship of Dr. S.K. Bansal, Jt. DGFT** in Room No.11, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy.DGFT
Shri D.N. Mathur, Consultant, Department of Pharmaceutical
Shri Mahendra Vikram Singh, Foreign Trade Development Officer

The following cases/issues were discussed and the committee took the decision as mentioned against each case.

1

Case No.:49/4/82-ALC4/2015	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
HQ File :01/82/050/00088/AM16/	RLA File :34/24/040/00224/AM11/	Lic.No/Date:3410028761 09.12.2010	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 430 /2012-PI (Norms) dt. September 2012 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
4,7-Dichloro Quinoline	1 kg	1	Di Ethyl Ethoxy Methylene Malonate	1.65
		2	Meta Chloro Aniline	0.97
		3	Light Liquid Parafin	0.97
		4	Tolune	0.88
		5	Phosphorous Oxychloride	0.97
		6	Methanol	1.13

RA may take further action accordingly.

2

Case No.:18/4/82-ALC4/2015	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
HQ File :01/82/050/00057/AM16/	RLA File :34/24/040/00130/AM12/	Lic.No/Date:3410031902 12.10.2011	Defer Date:30.09.2015

Decision : The committee considered the case and deferred the case for want of comments

	from D/o Pharmaceuticals.

3	**Case No.:36/19/82-ALC4/2014**	Party Name:ALKALI METALS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01524/AM15/	RLA File :09/24/040/00503/AM12/	Lic.No/Date:0910052125 12.04.2012	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.			

4	**Case No.:14/19/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01502/AM15/	RLA File :09/24/040/00613/AM12/	Lic.No/Date:0910052196 16.04.2012	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.			

5	**Case No.:34/19/82-ALC4/2014**	Party Name:VETINDIA PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01522/AM15/	RLA File :09/24/040/00655/AM12/	Lic.No/Date:0910052211 16.04.2012	Defer Date:
	Decision : The Committee in light of the comments of representative of D/o Pharmacueticals in the meeting decided to ratify the norms as per SION A-412 under para 4.07 of HBP vol.1. RA may take further necessary action as per decision of NC.			

6	**Case No.:21/19/82-ALC4/2014**	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01509/AM15/	RLA File :09/24/040/00002/AM13/	Lic.No/Date:0910052352 26.04.2012	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/201/2015-PI (Norms) dt. 14th August 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
(2R,5R)-5-HYDROXY-{1,3}-OXATHIOLANE-2-CARBOXLIC ACID, 2S-ISOPROPYL-5R-METHYL-1R-CYCLOHEXYL ESTER (ECE)	1kg	1	GLYOXALIC ACID	0.35
		2	2,5-DIHYDROXY-1,4-DITHIANE	0.283
		3	TOLUENE	0.60
		4	CYCLOHEXANE	1.104

RA may take further action accordingly.

7	**Case No.:29/19/82-ALC4/2014**	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**

	HQ File :01/82/050/01517/AM15/	RLA File :09/24/040/00590/AM12/	Lic.No/Date:0910052354 26.04.2012	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 201 /2015-PI (Norms) dt. 14th August 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
N-[2-(CYNOBIPHENYL)-4-YL] METHYL-L-VALINE METHYL ESTER HYDROCHLORIDE	1kg	1	L-Valine	0.51
		2	4-METHYL-2-CYANOBIPHENYL	0.84
		3	METHYLENE CHLORIDE	1.55
		4	N-BROMO SUCCINIMIDE	0.28

RA may take further action accordingly.

8	**Case No.:30/13/82-ALC4/2012**	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00365/AM13/	RLA File :02/24/040/00029/AM13/	Lic.No/Date:0210177518 14.05.2012	Defer Date:

Decision : This case has already been approved in NC Meeting No.05/AM16. Hence withdrawn.

9	**Case No.:15/19/82-ALC4/2014**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01503/AM15/	RLA File :09/24/040/00059/AM13/	Lic.No/Date:0910052628 16.05.2012	Defer Date:30.09.2015

Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.

10	**Case No.:16/19/82-ALC4/2014**	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01504/AM15/	RLA File :09/24/040/00060/AM13/	Lic.No/Date:0910052680 18.05.2012	Defer Date:30.09.2015

Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.

11	**Case No.:38/19/82-ALC4/2014**	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01526/AM15/	RLA File :09/24/040/00050/AM13/	Lic.No/Date:0910052706 21.05.2012	Defer Date:30.09.2015

Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.

12	**Case No.:24/19/82-ALC4/2014**	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:7/82-ALC4/2015	**Status:Case Deferred**

			24.07.2015	
	HQ File :01/82/050/01512/AM15/	RLA File :09/24/040/00062/AM13/	Lic.No/Date:0910052750 23.05.2012	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.			

13	**Case No.:26/19/82-ALC4/2014**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01514/AM15/	RLA File :09/24/040/00093/AM13/	Lic.No/Date:0910052816 29.05.2012	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.			

14	**Case No.:27/19/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01515/AM15/	RLA File :09/24/040/00103/AM13/	Lic.No/Date:0910052815 29.05.2012	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.			

15	**Case No.:39/19/82-ALC4/2014**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01527/AM15/	RLA File :09/24/040/00089/AM13/	Lic.No/Date:0910052842 30.05.2012	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.			

16	**Case No.:18/19/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01506/AM15/	RLA File :09/24/040/00085/AM13/	Lic.No/Date:0910052887 05.06.2012	Defer Date:30.09.2015
	Decision : The Committee in light of comment of D/o Pharmaceuticals forwarded vide O.M.No.35011/197/2015-PI(Norms) dated 24th July, 2015 decided to call for following information from the firm:- a) Complete technical details as per Appendix-33 showing % yield on molar basis for each step of manufacturing process b) Past production vis-à-vis Actual comsumption of all the imported inputs duly certified by Central excise Authorities.			

17	**Case No.:37/19/82-ALC4/2014**	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01525/AM15/	RLA File :09/24/040/00079/AM13/	Lic.No/Date:0910052925 08.06.2012	Defer Date:30.09.2015

	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.

18	**Case No.:6/19/82-ALC4/2014**	Party Name:BIO-TECH OPHTHALMICS PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01494/AM15/	RLA File :08/24/040/00093/AM13/	Lic.No/Date:0810112710 18.06.2012	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.			

19	**Case No.:4/4/82-ALC4/2013**	Party Name:SABERO ORGANICS GUJARAT LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00045/AM14/	RLA File :03/95/040/00880/AM13/	Lic.No/Date:0310724136 14.02.2013	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.			

20	**Case No.:79/1/82-ALC4/2013**	Party Name:STERICAT GUTSTRINGS PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01437/AM13/	RLA File :05/24/040/00420/AM13/	Lic.No/Date:0510346353 18.02.2013	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o C&PC Petrochemicals.			

21	**Case No.:5/19/82-ALC4/2014**	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01493/AM15/	RLA File :09/24/040/00633/AM13/	Lic.No/Date:0910055925 02.05.2013	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.			

22	**Case No.:20/7/82-ALC4/2014**	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00664/AM15/	RLA File :09/24/040/00041/AM14/	Lic.No/Date:0910056000 15.05.2013	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.			

23	**Case No.:7/3/82-ALC4/2015**	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00037/AM16/	RLA File :05/23/040/00042/AM14/	Lic.No/Date:0510355150 24.05.2013	Defer Date:30.09.2015

	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.

24	**Case No.:22/12/82-ALC4/2013**	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00446/AM14/	RLA File :03/94/040/00197/AM14/	Lic.No/Date:0310738404 20.06.2013	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/oC&PC Chemicals.			

25	**Case No.:68/17/82-ALC4/2013**	Party Name:BHARAT PARENTERALS LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00930/AM14/	RLA File :34/21/040/00163/AM14/	Lic.No/Date:3410037475 23.07.2013	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.			

26	**Case No.:1/10/82-ALC4/2013**	Party Name:MICRO LABS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00184/AM14/	RLA File :07/24/040/00111/AM14/	Lic.No/Date:0710097180 30.07.2013	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.			

27	**Case No.:31/4/82-ALC4/2014**	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00279/AM15/	RLA File :09/24/040/00155/AM14/	Lic.No/Date:0910056959 31.07.2013	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o C&PC Chemicals.			

28	**Case No.:32/4/82-ALC4/2015**	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00071/AM16/	RLA File :05/23/040/00176/AM14/	Lic.No/Date:0510361463 01.08.2013	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o C&PC Chemicals.			

29	**Case No.:9/30/83-ALC1/2013**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00471/AM14/	RLA File :07/24/040/00152/AM14/	Lic.No/Date:0710097668 22.08.2013	Defer Date:30.09.2015

	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.

30	**Case No.:47/14/82-ALC4/2013**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00632/AM14/	RLA File :09/24/040/00251/AM14/	Lic.No/Date:0910057280 22.08.2013	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC vide letter No. 14010/138/20111 Ch-II dt. 7.7. 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
-Oxo-9H-thioxanthene-2-carboxylic acid ethyl ester	1kg	1	THIOSALICYLIC ACID	1.215
		2	4-BROMO BENZOIC ACID	1.723
		3	THIONYL CHLORIDE	4.700
		4	TOLUENE	1.970
		5	CARBON	0.060

RA may take further action accordingly.

31	**Case No.:17/4/82-ALC4/2015**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00056/AM16/	RLA File :05/23/040/00211/AM14/	Lic.No/Date:0510364363 04.09.2013	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.			

32	**Case No.:22/17/82-ALC4/2013**	Party Name:ATHENA DRUG DELIVERY SOLUTIONS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00884/AM14/	RLA File :03/94/040/00458/AM14/	Lic.No/Date:0310753955 17.10.2013	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o Pharmaceuticals.			

33	**Case No.:36/19/82-ALC4/2013**	Party Name:SOHAM ORGANICS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00981/AM14/	RLA File :31/83/040/00124/AM14/	Lic.No/Date:3110060943 29.10.2013	Defer Date:30.09.2015
	Decision : The committee noted that technical information as per Appendics 33 had been called for from the firm but same has not been received so far. The committee decided to await the reply and it was decided to defer the case.			

34	**Case No.:51/18/82-ALC4/2014**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/82-ALC4/2015	**Status:Case Deferred**

			24.07.2015	
	HQ File :01/82/050/01417/AM15/	RLA File :03/94/040/00638/AM14/	Lic.No/Date:0310756247 30.10.2013	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

35	**Case No.:140/23/82-ALC4/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01187/AM14/	RLA File :03/95/040/00495/AM14/	Lic.No/Date:0310758627 21.11.2013	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

36	**Case No.:181/3/82-ALC4/2014**	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00185/AM15/	RLA File :02/24/040/00053/AM14/	Lic.No/Date:0210198392 02.01.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

37	**Case No.:192/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00196/AM15/	RLA File :09/24/040/00513/AM14/	Lic.No/Date:0910058896 10.01.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

38	**Case No.:204/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00208/AM15/	RLA File :09/24/040/00514/AM14/	Lic.No/Date:0910058895 10.01.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Pharma			

39	**Case No.:208/3/82-ALC4/2014**	Party Name:OGENE SYSTEMS INDIA PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00212/AM15/	RLA File :09/24/040/00515/AM14/	Lic.No/Date:0910059017 22.01.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

40	**Case No.:12/21/82-ALC4/2013**	Party Name:KUDOS CHEMIE LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01042/AM14/	RLA File :22/21/040/00096/AM14/	Lic.No/Date:2210014544 23.01.2014	Defer Date:30.09.2015

	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).

41	**Case No.:187/3/82-ALC4/2014**	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00191/AM15/	RLA File :05/23/040/00413/AM14/	Lic.No/Date:0510376990 24.01.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC .			

42	**Case No.:108/3/82-ALC4/2014**	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00112/AM15/	RLA File :03/94/040/00908/AM14/	Lic.No/Date:0310767733 24.01.2014	Defer Date:
	Decision : It was decided to defer the case for want of comments of D/o C&PC.			

43	**Case No.:44/4/82-ALC4/2014**	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00292/AM15/	RLA File :31/83/040/00199/AM14/	Lic.No/Date:3110062387 30.01.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Pharma.			

44	**Case No.:177/3/82-ALC4/2014**	Party Name:INDO AMINES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00181/AM15/	RLA File :03/94/040/00958/AM14/	Lic.No/Date:0310768616 30.01.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC .			

45	**Case No.:165/3/82-ALC4/2014**	Party Name:MANGALAM ORGANICS LIMITED.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00169/AM15/	RLA File :03/94/040/00448/AM14/	Lic.No/Date:0310768928 03.02.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

46	**Case No.:87/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00091/AM15/	RLA File :09/24/040/00544/AM14/	Lic.No/Date:0910059155 04.02.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

47	**Case No.:117/3/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00121/AM15/	RLA File :09/24/040/00543/AM14/	Lic.No/Date:0910059156 04.02.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

48	**Case No.:86/3/82-ALC4/2014**	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00090/AM15/	RLA File :02/24/040/00197/AM14/	Lic.No/Date:0210200380 21.02.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

49	**Case No.:45/19/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01533/AM15/	RLA File :09/24/040/00600/AM14/	Lic.No/Date:0910059428 26.02.2014	Defer Date:30.09.2015
	Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/568/2014-PI(Norms) dt. April, 2015, it was decided to call for "past production vis-à-vis actual comsumptiom of all the imported inputs duly cerfified by Central Excise Authorities and deferred the case.			

50	**Case No.:58/6/82-ALC4/2014**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00460/AM15/	RLA File :03/94/040/00797/AM14/	Lic.No/Date:0310772503 28.02.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

51	**Case No.:106/3/82-ALC4/2014**	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00110/AM15/	RLA File :03/95/040/00960/AM14/	Lic.No/Date:0310772411 28.02.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Pharma.			

52	**Case No.:46/6/82-ALC4/2014**	Party Name:NAPROD LIFE SCIENCES PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00448/AM15/	RLA File :03/95/040/00986/AM14/	Lic.No/Date:0310772962 04.03.2014	Defer Date:30.09.2015
	Decision : It was decided to remind the firm to furnish following technical details within 2 weeks failing which the case will be closed:-			

	(a) Complete technical details as per Appendix-33 (b) % content of Buffering Agent in Export Product.

53	**Case No.:34/6/82-ALC4/2014**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00436/AM15/	RLA File :03/94/040/00973/AM14/	Lic.No/Date:0310773112 05.03.2014	Defer Date:30.09.2015
	Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No35011/460/2014-PI(Norms) dt. 28th January 2015 , it was decided to call for DML from the firm and deferred the case.			

54	**Case No.:30/3/82-ALC4/2014**	Party Name:BELCO PHARMA	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00034/AM15/	RLA File :05/23/040/00479/AM14/	Lic.No/Date:0510381658 12.03.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of Department of Pharmaceuticals.			

55	**Case No.:33/10/82-ALC4/2014**	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00947/AM15/	RLA File :09/24/040/00617/AM14/	Lic.No/Date:0910059557 13.03.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of Department of Pharmaceuticals.			

56	**Case No.:56/4/82-ALC4/2014**	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00304/AM15/	RLA File :22/24/040/00102/AM14/	Lic.No/Date:2210014691 14.03.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of Department of Pharmaceuticals.			

57	**Case No.:58/4/82-ALC4/2014**	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00306/AM15/	RLA File :22/24/040/00100/AM14/	Lic.No/Date:2210014694 14.03.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of Department of Pharmaceuticals.			

58	**Case No.:57/3/82-ALC4/2014**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/00061/AM15/	RLA File :05/23/040/00506/AM14/	Lic.No/Date:0510382053 18.03.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of Department of Pharmaceuticals.			

59	**Case No.:42/4/82-ALC4/2014**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00290/AM15/	RLA File :05/24/040/00480/AM14/	Lic.No/Date:0510382032 18.03.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of Department of Pharmaceuticals.			

60	**Case No.:124/6/82-ALC4/2014**	Party Name:UNITED BIOTECH PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00526/AM15/	RLA File :05/24/040/00467/AM14/	Lic.No/Date:0510382042 18.03.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/391/2014-PI (Norms) dt. January, 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty.
Vancomycin Hydrochloride for Inj. 500mg	vial	Vancomycin Hcl	538.26mg/500 mg vial

RA may take further action accordingly.

61	**Case No.:48/15/82-ALC4/2014**	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01335/AM15/	RLA File :09/24/040/00644/AM14/	Lic.No/Date:0910059591 19.03.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the comments of the representative of D/o Pharmaceuticals in the meeting as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.
Abacavir Sulphate	1kg	(1S,4R)-4-[(2-amino-(6-cyclopropylamino)- 9H-purin-yl)]-2-cyclopentene-1-methanol	1.025

RA may take further action accordingly.

62	**Case No.:82/5/82-ALC4/2014**	Party Name:KOPRAN LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**

	HQ File :01/82/050/00399/AM15/	RLA File :03/94/040/01152/AM14/	Lic.No/Date:0310775954 26.03.2014	Defer Date:30.09.2015

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/500/2014-PI (Norms) dt. March, 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.
Meropenem for Injection USP	1kg	Meropenem trihydrate Non-Sterile	0.987

RA may take further action accordingly.

63	**Case No.:51/5/82-ALC4/2014**	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00368/AM15/	RLA File :03/94/040/01098/AM14/	Lic.No/Date:0310776087 27.03.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of Department of Chemicals.

64	**Case No.:127/6/82-ALC4/2014**	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00529/AM15/	RLA File :31/83/040/00232/AM14/	Lic.No/Date:3110063312 28.03.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of Department of Pharmaceuticals.

65	**Case No.:52/6/82-ALC4/2014**	Party Name:UPL LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00454/AM15/	RLA File :03/95/040/01043/AM14/	Lic.No/Date:0310776594 01.04.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of Department of Chemicals..

66	**Case No.:51/6/82-ALC4/2014**	Party Name:PERFECT INDUSTRIES PRIVATE LIMITED.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00453/AM15/	RLA File :03/95/040/01054/AM14/	Lic.No/Date:0310776759 02.04.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of Department of Chemicals..

67	**Case No.:50/6/82-ALC4/2014**	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/00452/AM15/	RLA File :03/95/040/01061/AM14/	Lic.No/Date:0310776760 02.04.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of Department of Chemicals..			

68	**Case No.:22/10/82-ALC4/2014**	Party Name:OGENE SYSTEMS INDIA PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00936/AM15/	RLA File :09/24/040/00669/AM14/	Lic.No/Date:0910059697 03.04.2014	Defer Date:30.09.2015
	Decision : The committee in light of the written comment of D/o C&PC forwarded vide O.M.No.14010/97/2012-CH-II dated 11th August 2015 decided to call for following information from the firm:- 1. Complete set of application with copy of Advance authorization for the export pof Ethyl EDOT. 2. Detailed manufacturing process with balanced chemical reactions indicating number of moles of all the reactants, products and by-products with corresponding molecular Formula structural formula molecular weight and process flow diagram. 3. Stage wise percentage yield with respect of each of the reactant and products and the relevant justification enclosing therewith authentic printed technical literature in support of yield or quantity of items for import. 4. Complete material balance indicating input and output material on weight to weight basis at each stage of manufacturing process. 5. Details of by products formed during the process and the recovery of solvents in terms of quantity and value. 6. Details of production of export product under reference and corresponding consumption of raw material in the year 2014-15, 2015-16 (April to June) 7. Any other relevant information, if any.			

69	**Case No.:20/6/82-ALC4/2014**	Party Name:ADISHANK CHEMICALS PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00422/AM15/	RLA File :03/94/040/01140/AM14/	Lic.No/Date:0310777786 09.04.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of Department of (Chemicals).			

70	**Case No.:1/2/82-ALC4/2014**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00003/AM15/	RLA File :08/24/040/00008/AM15/	Lic.No/Date:0810130534 11.04.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of Department of Pharmaceuticals.			

71	**Case No.:32/5/82-ALC4/2014**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/00349/AM15/	RLA File :31/83/040/00008/AM15/	Lic.No/Date:3110063481 11.04.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of Department of Pharmaceuticals.			

72	**Case No.:34/5/82-ALC4/2014**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00351/AM15/	RLA File :34/24/040/00003/AM15/	Lic.No/Date:3410039800 15.04.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of Department of Pharmaceuticals.			

73	**Case No.:21/10/82-ALC4/2014**	Party Name:BIOLOGICAL E LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00935/AM15/	RLA File :09/24/040/00678/AM14/	Lic.No/Date:0910059795 21.04.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of Department of Pharmaceuticals.			

74	**Case No.:48/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00962/AM15/	RLA File :09/24/040/00650/AM14/	Lic.No/Date:0910059803 22.04.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of Department of Pharmaceuticals.			

75	**Case No.:183/6/82-ALC4/2014**	Party Name:TIDE INDUSTRIES	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00585/AM15/	RLA File :34/24/040/00005/AM15/	Lic.No/Date:3410039854 23.04.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of Department of Chemicals..			

76	**Case No.:6/5/82-ALC4/2014**	Party Name:UNITED BIOTECH PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00323/AM15/	RLA File :05/24/040/00034/AM15/	Lic.No/Date:0510384810 24.04.2014	Defer Date:30.09.2015
	Decision :DML called for from the is awaited, it was decided to defer the case.			

77	**Case No.:64/5/82-ALC4/2014**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310779504	Defer

	:01/82/050/00381/AM15/	:03/95/040/00026/AM15/	25.04.2014	Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

78	**Case No.:41/10/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00955/AM15/	RLA File :09/24/040/00028/AM15/	Lic.No/Date:0910059852 25.04.2014	Defer Date:30.09.2015
	Decision : Committee decided to remind the firm to furnish the information i.e. past Production vis-a-vis actual consumption of all imported inputs duly certified by Central Excise authorities from the firm and defer the case.			

79	**Case No.:46/10/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00960/AM15/	RLA File :09/24/040/00029/AM15/	Lic.No/Date:0910059853 25.04.2014	Defer Date:30.09.2015
	Decision : Committee decided to remind the firm to furnish the information i.e. past Production vis-a-vis actual consumption of all imported inputs duly certified by Central Excise authorities from the firm and defer the case			

80	**Case No.:51/10/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00965/AM15/	RLA File :09/24/040/00039/AM15/	Lic.No/Date:0910059887 28.04.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

81	**Case No.:61/10/82-ALC4/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00975/AM15/	RLA File :03/95/040/00913/AM14/	Lic.No/Date:0310779831 29.04.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

82	**Case No.:20/10/82-ALC4/2014**	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00934/AM15/	RLA File :09/24/040/00044/AM15/	Lic.No/Date:0910059969 01.05.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (chemicals).			

83	**Case No.:3/5/82-ALC4/2014**	Party Name:NEW ALLIANCE	Meet No/Date:7/82-	**Status:Case**

		DYE-CHEM PVT. LTD.,	ALC4/2015 24.07.2015	**Deferred**
	HQ File :01/82/050/00320/AM15/	RLA File :03/95/040/00017/AM15/	Lic.No/Date:0310780255 01.05.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

84	**Case No.:19/10/82-ALC4/2014**	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00933/AM15/	RLA File :09/24/040/00020/AM15/	Lic.No/Date:0910059967 01.05.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharma).			

85	**Case No.:237/6/82-ALC4/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00639/AM15/	RLA File :17/24/040/00002/AM15/	Lic.No/Date:1710005803 05.05.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

86	**Case No.:54/5/82-ALC4/2014**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00371/AM15/	RLA File :03/95/040/00077/AM15/	Lic.No/Date:0310780621 05.05.2014	Defer Date:30.09.2015
	Decision : The committee in light of the written comment of D/o C&PC forwarded vide O.M.No.14010/13/2012-CH-II dated 2nd July 2015 decided to call for following information from the firm:- 1. Detailed manufacturing process with balanced chemical reactions indicating number of moles of all the reactants, products and by-products with corresponding molecular Formula structural formula molecular weight and process flow diagram. 2. Stage wise percentage yield with respect of each of the reactant and products and the relevant justification enclosing therewith authentic printed technical literature in support of yield or quantity of items for import. 3. Details of production of export product under reference and corresponding consumption of raw material in the year 2014-15, 2015-16 (April to June) duly certified by CA. 4. Any other relevant information, if any.			

87	**Case No.:57/5/82-ALC4/2014**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00374/AM15/	RLA File :03/95/040/00085/AM15/	Lic.No/Date:0310780627 05.05.2014	Defer Date:24.07.2015
	Decision : The committee in light of the written comment of D/o C&PC forwarded vide O.M.No.14010/13/2012-CH-II dated 2nd July 2015 decided to call for following			

information from the firm:-

1. Detailed manufacturing process with balanced chemical reactions indicating number of moles of all the reactants, products and by-products with corresponding molecular Formula structural formula molecular weight and process flow diagram.
2. Stage wise percentage yield with respect of each of the reactant and products and the relevant justification enclosing therewith authentic printed technical literature in support of yield or quantity of items for import.
3. Details of production of export product under reference and corresponding consumption of raw material in the year 2014-15, 2015-16 (April to June) duly certified by CA.
4. Any other relevant information, if any.

88	**Case No.:236/6/82-ALC4/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00638/AM15/	RLA File :17/24/040/00007/AM15/	Lic.No/Date:1710005806 08.05.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC Chemicals letter No.14010/78/2012-Ch-II dt. 18.6.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
VENOXY-HXE (FATTY ALCOHOL POLYGLYCOL ETHER)	1kg	1	TRIDECYL ALCOHOL (ISO TRIDECYL ALCOHOL)	0.3732
		2	ETHYLENE OXIDE	0.6568

RA may take further action accordingly.

89	**Case No.:238/6/82-ALC4/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00640/AM15/	RLA File :17/24/040/00008/AM15/	Lic.No/Date:1710005810 09.05.2014	Defer Date:16.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).

90	**Case No.:52/10/82-ALC4/2014**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00966/AM15/	RLA File :09/24/040/00055/AM15/	Lic.No/Date:0910060080 13.05.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 553 /2014-PI (Norms) dt. January 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
PIPERACILLIN AND	1kg	1	Tazobactam Acid	0.110

	TAZOBACTAM 8:1 FOR INJECTION		2	Piperacillin Acid	0.903
			3	Activated Carbon	0.0090
			4	Aluminium Canisters	As per packing policy

RA may take further action accordingly.

91	**Case No.:44/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00958/AM15/	RLA File :09/24/040/00053/AM15/	Lic.No/Date:0910060088 13.05.2014	Defer Date:30.09.2015

Decision : The Committee in light of comment of D/o Pharmaceuticals forwarded vile O.M.No.35011/188/2015-PI(Norms) dated 14th August, 2015 decided to call for following information from the firm:-

a) Complete technical details as per Appendix-33 showing % yield on molar basis for each step of manufacturing process.
b) Past production vis-à-vis Actual comsumption of all the imported inputs duly certified by Central excise Authorities.

92	**Case No.:59/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00973/AM15/	RLA File :09/24/040/00045/AM15/	Lic.No/Date:0910060084 13.05.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharma).

93	**Case No.:39/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00953/AM15/	RLA File :09/24/040/00060/AM15/	Lic.No/Date:0910060145 19.05.2014	Defer Date:30.09.2015

Decision The Committee in light of comment of D/o Pharmaceuticals forwarded vide O.M.No.25011/188/2015-PI(Norms) dated 14th August, 2015 observed the following

1. As per the permission given by DCA in form 29, the Test License is for the purpose of examination, test or analysis, and shall not be used for commercial purpose
2. The value addition in Indian currency is 13.496% (<15%) only.
3. In view of the above firm doen not fulfil the requirement of Advance Authorisation.

The Committee decided call for clarification on the points mentioned above from the firm and deferred the case.

94	**Case No.:88/6/82-ALC4/2014**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/00490/AM15/	RLA File :03/95/040/00033/AM15/	Lic.No/Date:0310782129 20.05.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

95	**Case No.:9/10/82-ALC4/2014**	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00923/AM15/	RLA File :31/83/040/00032/AM15/	Lic.No/Date:3110064004 21.05.2014	Defer Date:16.09.2015
	Decision : The Committee in light of the comments of D/o C&PC (Pharma) forwarded vide O.M. No.35011/638/2014-PI (Norms) dated 28.7.2015 noted that D/o Pharmaceutical has examined the matter and observed that additional information do not clarify the situation and the description of export product reflected in the application i.e. 1.5gm/ml do not match with DML which is for 1.5gm/1.5ml and not 1.5gm/ml. The Committee, accordingly, decided to call for clarification on the above from the firm.			

96	**Case No.:35/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00949/AM15/	RLA File :09/24/040/00076/AM15/	Lic.No/Date:0910060166 21.05.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharam)			

97	**Case No.:36/10/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00950/AM15/	RLA File :09/24/040/00072/AM15/	Lic.No/Date:0910060165 21.05.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharma).			

98	**Case No.:41/5/82-ALC4/2014**	Party Name:ALMELO PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00358/AM15/	RLA File :09/24/040/00096/AM15/	Lic.No/Date:0910060207 23.05.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharma).			

99	**Case No.:119/8/82-ALC4/2014**	Party Name:KUSUMA PHARMA	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00783/AM15/	RLA File :03/94/040/00115/AM15/	Lic.No/Date:0310782930 26.05.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

100	**Case No.:29/10/82-ALC4/2014**	Party Name:MSN LABORATORIES PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00943/AM15/	RLA File :09/24/040/00110/AM15/	Lic.No/Date:0910060235 27.05.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

101	**Case No.:8/3/82-ALC4/2015**	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00038/AM16/	RLA File :05/23/040/00079/AM15/	Lic.No/Date:0510387612 28.05.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/513 /2014-PI (Norms) dt. March, 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.
Allylestrenol	1kg	19-Nor-4-Androstene-3, 17-Dione	1.45

RA may take further action accordingly.

102	**Case No.:13/2/82-ALC4/2015**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00028/AM16/	RLA File :05/23/040/00080/AM15/	Lic.No/Date:0510387607 28.05.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

103	**Case No.:145/6/82-ALC4/2014**	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00547/AM15/	RLA File :07/24/040/00003/AM15/	Lic.No/Date:0710104565 28.05.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

104	**Case No.:38/8/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00702/AM15/	RLA File :09/24/040/00108/AM15/	Lic.No/Date:0910060258 28.05.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

105	**Case No.:51/8/82-ALC4/2014**	Party Name:PVS LABORATORIES LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00715/AM15/	RLA File :09/24/040/00022/AM15/	Lic.No/Date:0910060267 28.05.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

106	**Case No.:1/3/82-ALC4/2015**	Party Name:BALAJI AMINES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00031/AM16/	RLA File :31/83/040/00006/AM15/	Lic.No/Date:3110064305 05.06.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

107	**Case No.:165/6/82-ALC4/2014**	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00567/AM15/	RLA File :02/24/040/00037/AM15/	Lic.No/Date:0210203844 05.06.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

108	**Case No.:15/8/82-ALC4/2014**	Party Name:ALMELO PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00679/AM15/	RLA File :09/24/040/00119/AM15/	Lic.No/Date:0910060403 09.06.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals).			

109	**Case No.:48/8/82-ALC4/2014**	Party Name:ALMELO PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00712/AM15/	RLA File :09/24/040/00118/AM15/	Lic.No/Date:0910060402 09.06.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

110	**Case No.:106/8/82-ALC4/2014**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00770/AM15/	RLA File :03/94/040/00131/AM15/	Lic.No/Date:0310785223 12.06.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

111	**Case No.:60/10/82-ALC4/2014**	Party Name:BIO-TECH OPHTHALMICS PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00974/AM15/	RLA File :08/24/040/00116/AM15/	Lic.No/Date:0810132332 13.06.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

112	**Case No.:61/4/82-ALC4/2014**	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00309/AM15/	RLA File :03/95/040/00190/AM15/	Lic.No/Date:0310785305 13.06.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

113	**Case No.:77/8/82-ALC4/2014**	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00741/AM15/	RLA File :03/94/040/00196/AM15/	Lic.No/Date:0310785501 17.06.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

114	**Case No.:30/8/82-ALC4/2014**	Party Name:INDIAN IMMUNOLOGICALS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00694/AM15/	RLA File :09/24/040/00135/AM15/	Lic.No/Date:0910060470 17.06.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of DBT.			

115	**Case No.:20/8/82-ALC4/2014**	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00684/AM15/	RLA File :09/24/040/00139/AM15/	Lic.No/Date:0910060467 17.06.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

116	**Case No.:19/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00683/AM15/	RLA File :09/24/040/00153/AM15/	Lic.No/Date:0910060486 18.06.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

117	**Case No.:164/6/82-**	Party Name:VDH CHEM	Meet No/Date:7/82-	**Status:Case**

	ALC4/2014	TECH PVT. LTD.	ALC4/2015 24.07.2015	**Deferred**
	HQ File :01/82/050/00566/AM15/	RLA File :05/24/040/00085/AM15/	Lic.No/Date:0510388792 18.06.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

118	**Case No.:83/18/82-ALC4/2014**	Party Name:INDIAN IMMUNOLOGICALS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01449/AM15/	RLA File :09/24/040/00136/AM15/	Lic.No/Date:0910060517 20.06.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of DBT			

119	**Case No.:111/8/82-ALC4/2014**	Party Name:THINQ PHARMA-CRO LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00775/AM15/	RLA File :03/95/040/00178/AM15/	Lic.No/Date:0310785804 23.06.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals).			

120	**Case No.:71/9/82-ALC4/2014**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00868/AM15/	RLA File :03/94/040/00249/AM15/	Lic.No/Date:0310785955 24.06.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC Chemicals letter No.14010/67/2011-Ch-II dt. 22.6.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.
EDTA Disodium	1kg	Ethylene diamine Tetra Acetic Acid (EDTA)	0.830

RA may take further action accordingly.

121	**Case No.:170/6/82-ALC4/2014**	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00572/AM15/	RLA File :04/24/040/00032/AM15/	Lic.No/Date:0410158822 24.06.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

122	**Case No.:85/9/82-ALC4/2014**	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case deferred**

	HQ File :01/82/050/00882/AM15/	RLA File :03/94/040/00178/AM15/	Lic.No/Date:0310786049 26.06.2014	Defer Date: 30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

123	**Case No.:52/8/82-ALC4/2014**	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00716/AM15/	RLA File :07/24/040/00096/AM15/	Lic.No/Date:0710105418 26.06.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

124	**Case No.:74/9/82-ALC4/2014**	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00871/AM15/	RLA File :03/94/040/00277/AM15/	Lic.No/Date:0310786144 27.06.2014	Defer Date:
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

125

Case No.:80/8/82-ALC4/2014	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
HQ File :01/82/050/00744/AM15/	RLA File :03/95/040/00250/AM15/	Lic.No/Date:0310786143 27.06.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC vide letter No.46011/22/2008-PC-II dt. 25.08.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
INTRA UTERINE CONTRACEPTIVE DEVICE -COPPER T 380 A	One number	1	COPPER WIRE HIGH CONDUCTIVITY (99.99% Purity	0.000204kg
		2	INSERT TUBE (MADE OF HDPE)	Net + 15%
		3	POUCHES (PLASTIC)	Net + 10%
		4	COPPER TUBE (99.99% PURITY)	0.000169kg
		5	POLYPROPYLENE GRANULES	0.0015543kg
		6	COMPOUND OF LDPE RESIN & BARIUM SULPHATE	0.000415kg
		7	PVC GRANULES	0.000658kg
		8	HDPE GRANULES / NYLON RESIN MEDICAL GRADE	0.000177kg

RA may take further action accordingly.

126	**Case No.:69/4/82-ALC4/2014**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00317/AM15/	RLA File :09/24/040/00175/AM15/	Lic.No/Date:0910060550 27.06.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

127	**Case No.:63/10/82-ALC4/2014**	Party Name:SAVVY CARE & COSMETICS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00977/AM15/	RLA File :03/95/040/00254/AM15/	Lic.No/Date:0310786114 27.06.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

128	**Case No.:73/9/82-ALC4/2014**	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00870/AM15/	RLA File :03/94/040/00755/AM14/	Lic.No/Date:0310786181 30.06.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

129	**Case No.:199/6/82-ALC4/2014**	Party Name:H.J.AROCHEM PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00601/AM15/	RLA File :08/24/040/00569/AM14/	Lic.No/Date:0810132520 30.06.2014	Defer Date:30.09.2015
	Decision : The committee in light of the written comment of D/o C&PC forwarded vide O.M.No.14010/63/2013-CH-II dated 31st July 2015 decided to call for following information from the firm:- 1. Detailed manufacturing process with balanced chemical reactions indicating number of moles of all the reactants, products and by-products with corresponding molecular Formula structural formula molecular weight and process flow diagram. 2. Stage wise percentage yield with respect of each of the reactant and products and the relevant justification enclosing therewith authentic printed technical literature in support of yield or quantity of items for import. 3. Details of by products formed during the process and the recovery of solvents in terms of quantity and value. 4. Details of production of export product under reference and corresponding consumption of raw material in the year 2014-15, (April to June) duly certified by CA. If the production has not commenced in the past, the details from commencement of of production may furnished duly certified by CA. 5. Any other relevant information, if any.			

130	**Case No.:202/6/82-**	Party Name:FORACE	Meet No/Date:7/82-	**Status:Case**

	ALC4/2014	POLYMERS (P) LTD.	ALC4/2015 24.07.2015	**Deferred**
	HQ File :01/82/050/00604/AM15/	RLA File :05/23/040/00139/AM15/	Lic.No/Date:0510389232 01.07.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

131	**Case No.:83/8/82-ALC4/2014**	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00747/AM15/	RLA File :03/95/040/00109/AM15/	Lic.No/Date:0310786418 04.07.2014	Defer Date:30.09.2015
	Decision : Information called for from the firm is awaited. Accordingly , it was decided to defer the case .			

132	**Case No.:28/10/82-ALC4/2014**	Party Name:GLOCHEM INDUSTRIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00942/AM15/	RLA File :09/24/040/00143/AM15/	Lic.No/Date:0910060609 08.07.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

133	**Case No.:204/6/82-ALC4/2014**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00606/AM15/	RLA File :05/24/040/00192/AM14/	Lic.No/Date:0510389448 08.07.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

134	**Case No.:211/6/82-ALC4/2014**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00613/AM15/	RLA File :05/24/040/00191/AM14/	Lic.No/Date:0510389447 08.07.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

135	**Case No.:62/10/82-ALC4/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00976/AM15/	RLA File :03/95/040/00271/AM15/	Lic.No/Date:0310786523 08.07.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

136	**Case No.:44/15/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01331/AM15/	RLA File :09/24/040/00192/AM15/	Lic.No/Date:0910060635 09.07.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

137	**Case No.:165/7/82-ALC4/2015**	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00770/AM16/	RLA File :22/24/040/00030/AM15/	Lic.No/Date:2210015013 09.07.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/274/2014-PI (Norms) dt. October, 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
Cefuroxime Axetil Amorphous	1kg	1	Desacetyl-7-Amino Cephalosporanic Acid (D-7-ACA)	0.79
		2	Ethyl Acetate	3.74
		3	Methanol	0.62
		4	Syn-Methoxyimino Furanyl Acetic Acid Ammonium Salt (SMIA)	0.835
		5	Activated carbon	0.100
		6	Phosphorous Pentachloride	0.97
		7	Methylene Chloride	2.29
		8	Sodium hydroxide	0.43
		9	Acetic Acid	0.048
		10	Acetonitrile	0.98
		11	Chlorosulphonyl Isocyanate	0.53
		12	Acetone	1.76
		13	N,N-Dimethyl Acetamide	1.12
		14	Acetoxy ethyl bromide	0.59
		15	Cyclohexane	0.92
		16	Sodium Carbonate	0.125
		17	Sodium Bicarbonate	0.080
		18	Sodium chloride	Not an imprtable item
		19	Sodium Metabisulfite	Not shown in RXN
		20	Hydrochloric Acid	Not an imprtable item

RA may take further action accordingly.

138	**Case No.:26/9/82-ALC4/2014**	Party Name:ALMELO PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00823/AM15/	RLA File :09/24/040/00188/AM15/	Lic.No/Date:0910060660 11.07.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

139	**Case No.:88/9/82-ALC4/2014**	Party Name:MAC CHEM PRODUCTS (INDIA) PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00885/AM15/	RLA File :03/95/040/00302/AM15/	Lic.No/Date:0310786782 14.07.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

140	**Case No.:108/9/82-ALC4/2014**	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00905/AM15/	RLA File :22/24/040/00083/AM14/	Lic.No/Date:221001501915.07.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

141	**Case No.:200/6/82-ALC4/2014**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00602/AM15/	RLA File :05/24/040/00168/AM15/	Lic.No/Date:0510389734 16.07.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of DBT.			

142	**Case No.:248/13/82-ALC4/2014**	Party Name:REANNON PHARMACEUTICALS	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01251/AM15/	RLA File :03/95/040/00325/AM15/	Lic.No/Date:0310786993 17.07.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

143	**Case No.:1/6/82-ALC4/2014**	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00403/AM15/	RLA File :04/24/040/00061/AM15/	Lic.No/Date:0410159021 18.07.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

144	**Case No.:72/10/82-ALC4/2014**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00986/AM15/	RLA File :07/24/040/00112/AM15/	Lic.No/Date:0710105884 18.07.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

145	**Case No.:79/9/82-ALC4/2014**	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00876/AM15/	RLA File :03/95/040/00337/AM15/	Lic.No/Date:0310787073 18.07.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

146	**Case No.:70/8/82-ALC4/2014**	Party Name:SHANPAR INDUSTRIES PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00734/AM15/	RLA File :34/24/040/00097/AM15/	Lic.No/Date:3410040385 21.07.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

147	**Case No.:24/9/82-ALC4/2014**	Party Name:BRUNDAVAN LABORATORIES PRIVATE LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00821/AM15/	RLA File :09/24/040/00104/AM15/	Lic.No/Date:0910060703 22.07.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

148	**Case No.:78/9/82-ALC4/2014**	Party Name:PACE PHARMATECH PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00875/AM15/	RLA File :03/95/040/00347/AM15/	Lic.No/Date:0310787160 22.07.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

149	**Case No.:25/15/82-ALC4/2014**	Party Name:SHIVAM OILS & PROTEINS INDUSTRY,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01312/AM15/	RLA File :56/24/040/00019/AM15/	Lic.No/Date:5610004338 22.07.2014	Defer Date:30.09.2015
	Decision : The committee in light of the written comment of D/o C&PC forwarded vide O.M.No.14010/17/2014-CH-II dated 23rd July 2015 decided to call for following information from the firm:- 1. Comparative technical specifications including purity/impurities etc. of Standard			

	Soya lecithin Food Grade to be exported and soya Lecithin Industrial Grade to be imported with copies of certificate of analysis. 2. Copy of export order with purchase order and proforma invoice for import item for comparative parice details/value addition. 3. Detailed manufacturing process with justification for wastages at each stage of manufacturing process. 4. Details of production of Standard soya Lecithin food Grade and corresponding consumption of soya lecithin Industrial Grade in the year 2014-15 and 2015-16 (April to June) duly certified by CA. If the production has not commenced in the past, the details from commencement of production may be furnished duly certified by CA. 5. Any other relevant information, if any.

150	**Case No.:71/8/82-ALC4/2014**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00735/AM15/	RLA File :34/24/040/00099/AM15/	Lic.No/Date:3410040394 23.07.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

151	**Case No.:8/6/82-ALC4/2014**	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00410/AM15/	RLA File :03/95/040/00331/AM15/	Lic.No/Date:0310787382 28.07.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

152	**Case No.:209/13/82-ALC4/2014**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01212/AM15/	RLA File :03/94/040/00379/AM15/	Lic.No/Date:0310787473 31.07.2014	Defer Date:16.09.2015
	Decision : Information called for from the firm is awaited, accoridingly, it was decided to defer the case.			

153	**Case No.:58/9/82-ALC4/2014**	Party Name:G AMPHRAY LABORATORIES,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00855/AM15/	RLA File :03/94/040/00171/AM15/	Lic.No/Date:0310787536 01.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

154	**Case No.:49/9/82-ALC4/2014**	Party Name:SANMAR SPECIALITY CHEMICALS LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/00846/AM15/	RLA File :04/24/040/00106/AM15/	Lic.No/Date:0410159125 01.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

155	**Case No.:31/9/82-ALC4/2014**	Party Name:AMBERNATH ORGANICS PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00828/AM15/	RLA File :03/94/040/00074/AM15/	Lic.No/Date:0310787610 04.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Chemicals)			

156	**Case No.:14/9/82-ALC4/2014**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00811/AM15/	RLA File :09/24/040/00219/AM15/	Lic.No/Date:0910060797 04.08.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

157	**Case No.:44/9/82-ALC4/2014**	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00841/AM15/	RLA File :08/24/040/00173/AM15/	Lic.No/Date:0810132883 04.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

158	**Case No.:147/13/82-ALC4/2014**	Party Name:SHIVAM OILS & PROTEINS INDUSTRY,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01150/AM15/	RLA File :56/24/040/00022/AM15/	Lic.No/Date:5610004362 04.08.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC Chemicals vide letter No.14010/17/2014-Ch-II dt. 9.7.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.
Soya Lecithin (Feed Grade)	1kg	Liquid lecithin (Non Edible Grade)	1.01

RA may take further action accordingly.

159	**Case No.:12/6/82-ALC4/2014**	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**

	HQ File :01/82/050/00414/AM15/	RLA File :52/24/040/00025/AM15/	Lic.No/Date:5210041180 05.08.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC Chemicals vide letter No.14010/3/2015-Ch-II dt. 7.7.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg..
HDC HP 100 (FORMULATED 2 HYDROXY-4,4 DICHLORO DIPHENYL ETHER 30% SOLUTION)	1kg	PARA CHLORO PHENOL	0.604
		DIMETHYL SULFOXIDE	0.309
		PER CHLORO ETHYLENE	0.309
		PROPYLENE GLYCOL	0.707

RA may take further action accordingly.

160	**Case No.:66/8/82-ALC4/2014**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00730/AM15/	RLA File :05/24/040/00205/AM15/	Lic.No/Date:0510390158 06.08.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

161	**Case No.:42/13/82-ALC4/2014**	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01045/AM15/	RLA File :09/24/040/00242/AM15/	Lic.No/Date:0910060833 07.08.2014	Defer Date:16.09.2015
	Decision :: It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

162	**Case No.:105/9/82-ALC4/2014**	Party Name:SCOTT-EDIL PHARMACIA LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00902/AM15/	RLA File :22/24/040/00035/AM15/	Lic.No/Date:2210015058 07.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

163	**Case No.:53/9/82-ALC4/2014**	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00850/AM15/	RLA File :34/24/040/00111/AM15/	Lic.No/Date:3410040436 11.08.2014	Defer Date:16.09.2015

	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)

164	**Case No.:8/9/82-ALC4/2014**	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00805/AM15/	RLA File :05/24/040/00202/AM15/	Lic.No/Date:0510390250 11.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

165	**Case No.:93/9/82-ALC4/2014**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00890/AM15/	RLA File :03/95/040/00412/AM15/	Lic.No/Date:0310787910 11.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

166	**Case No.:23/9/82-ALC4/2014**	Party Name:BIO-TECH OPHTHALMICS PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00820/AM15/	RLA File :08/24/040/00176/AM15/	Lic.No/Date:0810132955 12.08.2014	Defer Date:16.09.2015
	Decision : Information called for from the firm is awaited, therefore it was decided to defer the case.			

167	**Case No.:21/9/82-ALC4/2014**	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00818/AM15/	RLA File :13/24/040/00020/AM15/	Lic.No/Date:1310047575 12.08.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals).			

168	**Case No.:18/15/82-ALC4/2014**	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01305/AM15/	RLA File :04/24/040/00127/AM15/	Lic.No/Date:0410159222 13.08.2014	Defer Date:
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

169	**Case No.:60/13/82-ALC4/2014**	Party Name:VERDANT LIFE SCIENCES PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01063/AM15/	RLA File :09/24/040/00238/AM15/	Lic.No/Date:0910060869 20.08.2014	Defer Date:24.07.2015

	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)

170	**Case No.:37/9/82-ALC4/2014**	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00834/AM15/	RLA File :05/23/040/00198/AM15/	Lic.No/Date:0510390634 21.08.2014	Defer Date: 30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

171	**Case No.:41/9/82-ALC4/2014**	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00838/AM15/	RLA File :05/24/040/00217/AM15/	Lic.No/Date:0510390638 21.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments from D/o Pharmaceuticals.			

172	**Case No.:242/13/82-ALC4/2014**	Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01245/AM15/	RLA File :03/94/040/00442/AM15/	Lic.No/Date:0310788283 22.08.2014	Defer Date:30.09.2015
	Decision : The Committee in light of comments of C&PC forwarded vide letter No.14010/90/2011 Ch-II dated 23rd June 2015 decided to call for following information from the firm:- 1. You have indicated the details of production in 2013-14 as NIL. The details of production of export product under reference in the year 2014-15 and 2015-16 (april to till date)corresponding consumption of raw materials duly certified by CA 2. Basis of applied quantity of raw material 3. Any other relevant information.			

173	**Case No.:229/13/82-ALC4/2014**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01232/AM15/	RLA File :03/94/040/00465/AM15/	Lic.No/Date:0310788333 25.08.2014	Defer Date:16.09.2015
	Decision : Information called for from the firm is awaited therefore, it was decided to defer the case.			

174	**Case No.:35/9/82-ALC4/2014**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00832/AM15/	RLA File :08/24/040/00203/AM15/	Lic.No/Date:0810133097 25.08.2014	Defer Date: 30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o			

	(Pharmaceuticals)

175	**Case No.:36/9/82-ALC4/2014**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00833/AM15/	RLA File :08/24/040/00202/AM15/	Lic.No/Date:0810133096 25.08.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments from D/o Pharmaceuticals.			

176	**Case No.:215/13/82-ALC4/2014**	Party Name:GOLD STAR CHEMICALS PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01218/AM15/	RLA File :03/94/040/00358/AM15/	Lic.No/Date:0310788338 25.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

177	**Case No.:45/13/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01048/AM15/	RLA File :09/24/040/00275/AM15/	Lic.No/Date:0910060885 25.08.2014	Defer Date:16.09.2015
	Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No. 35011/630/2014-PI (Norms) dt. 20.05.2015 It was decided to call for following information from the firm: i. Justification for requirement of imported inputs in view of the CA certificate furnished by the firm, and ii. Past production vis-a-vis actual consumption of all imported inputs duly certified by Central Excise Authorities.			

178	**Case No.:46/13/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01049/AM15/	RLA File :09/24/040/00271/AM15/	Lic.No/Date:0910060886 25.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharma)			

179	**Case No.:17/15/82-ALC4/2014**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01304/AM15/	RLA File :03/95/040/00428/AM15/	Lic.No/Date:0310788314 25.08.2014	Defer Date:30.09.2015
	Decision : The Committee in light of comments of C&PC forwarded vide letter No.14010/90/2011 Ch-II dated 23rd June 2015 decided to call for following information from the firm:- 1. You have indicated the practical yield of 44%. Technical reasons along with justification may be furnished.			

	2. How the yield indicated by you is comparable with standard authentic technical literature/patents for the same product. The complete details may be furnished. 3. Details of production of export product under reference in the year 2013-14, 2014-15 and 2015-16 and corresponding consumption of raw material may be furnished duly certified by CA. 4. Any other relevant information.

180	**Case No.:264/13/82-ALC4/2014**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01267/AM15/	RLA File :03/94/040/00405/AM15/	Lic.No/Date:0310788397 26.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

181	**Case No.:42/9/82-ALC4/2014**	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00839/AM15/	RLA File :08/24/040/00197/AM15/	Lic.No/Date:0810133103 26.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (pharma)			

182	**Case No.:255/13/82-ALC4/2014**	Party Name:THE DHARAMSI MORARJI CHEMICAL CO LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01258/AM15/	RLA File :03/95/040/00431/AM15/	Lic.No/Date:0310788373 26.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

183	**Case No.:43/9/82-ALC4/2014**	Party Name:SARV BIO LABS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00840/AM15/	RLA File :05/24/040/00203/AM15/	Lic.No/Date:0510390783 27.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharma)			

184	**Case No.:224/13/82-ALC4/2014**	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01227/AM15/	RLA File :03/94/040/00391/AM15/	Lic.No/Date:0310788515 28.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

185	**Case No.:225/13/82-ALC4/2014**	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/01228/AM15/	RLA File :03/94/040/00397/AM15/	Lic.No/Date:0310788514 28.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

186	**Case No.:37/7/82-ALC4/2015**	Party Name:DR J PHARMACHEM (INDIA)(PROP.ADITYA PRAMOD JOGDEO)	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00642/AM16/	RLA File :31/83/040/00125/AM15/	Lic.No/Date:3110064792 28.08.2014	Defer Date:30.09.2015
	Decision : The Committee in light of comments of the representative of D/o Pharamceuticals decided to call for COA of imported inputs from foreign supplier and deferred the case.			

187	**Case No.:257/13/82-ALC4/2014**	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01260/AM15/	RLA File :03/95/040/00369/AM15/	Lic.No/Date:0310788508 28.08.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

188	**Case No.:254/13/82-ALC4/2014**	Party Name:SEQUENT SCIENTIFIC LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01257/AM15/	RLA File :03/95/040/00459/AM15/	Lic.No/Date:0310788513 28.08.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharma)			

189	**Case No.:262/13/82-ALC4/2014**	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01265/AM15/	RLA File :03/94/040/00971/AM14/	Lic.No/Date:0310788560 01.09.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (chemicals)			

190	**Case No.:263/13/82-ALC4/2014**	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01266/AM15/	RLA File :03/94/040/00962/AM14/	Lic.No/Date:0310788558 01.09.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

191	**Case No.:54/13/82-**	Party Name:RA CHEM	Meet No/Date:7/82-	**Status:Case**

	ALC4/2014	PHARMA LIMITED	ALC4/2015 24.07.2015	**Deferred**
	HQ File :01/82/050/01057/AM15/	RLA File :09/24/040/00272/AM15/	Lic.No/Date:0910060900 01.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceuticals)			

192	**Case No.:63/13/82-ALC4/2014**	Party Name:SATYADEVA PHARMACEUTICALS /P/ LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01066/AM15/	RLA File :09/24/040/00268/AM15/	Lic.No/Date:0910060901 01.09.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 647 /2014-PI (Norms) dt. May 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
(2S)-(1-TETRAHYDROPYRAMID-2-ONE)-3-METHYLBUTANOIC ACID (TPA)	1kg	1	L-VALINE	1.04
		2	Methylene chloride	3.14
		3	ISO PROPYL ALCOHOL	1.04
		4	ACRYLONITRILE	0.23
		5	Methyl chloroformate	0.84
		6	METHANOL	1.52

RA may take further action accordingly.

193	**Case No.:217/13/82-ALC4/2014**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01220/AM15/	RLA File :03/94/040/00494/AM15/	Lic.No/Date:0310788620 02.09.2014	Defer Date:30.09.2015
	Decision : Information called for from the firm is awaited. It is therefore, decided to awaite the reply and defer the case.			

194	**Case No.:223/13/82-ALC4/2014**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01226/AM15/	RLA File :03/94/040/00508/AM15/	Lic.No/Date:0310788647 02.09.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

195	**Case No.:3/7/82-ALC4/2014**	Party Name:S V CHEM INTERMEDIATES P LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0410159328	Defer

	:01/82/050/00647/AM15/	:04/24/040/00139/AM15/	02.09.2014	Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals)			

196	**Case No.:259/13/82-ALC4/2014**	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01262/AM15/	RLA File :03/94/040/00370/AM15/	Lic.No/Date:0310788693 03.09.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/96 /2015-PI (Norms) dt. 24th July, 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
4-SULPHONAMIDO PHENYL HYDRAZINE HCL	1kg	1	SULFANILAMIDE	1.01
		2	SODIUM NITRITE	0.40
		3	SODIUM BISULPHITE	1.10
		4	ISO PROPYL ALCOHOL	0.75
		5	ACTIVATED CARBON	0.100

RA may take further action accordingly.

197	**Case No.:75/9/82-ALC4/2014**	Party Name:NEUTEC HEALTHCARE (P) LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00872/AM15/	RLA File :05/24/040/00235/AM15/	Lic.No/Date:0510390973 04.09.2014	Defer Date:16.09.2015
	Decision : Information called for from the firm is awaited. It is therefore, decided to await the reply and defer the case.			

198	**Case No.:55/15/82-ALC4/2014**	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01342/AM15/	RLA File :09/24/040/00274/AM15/	Lic.No/Date:0910060921 05.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceuticals)			

199	**Case No.:22/13/82-ALC4/2014**	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/01025/AM15/	RLA File :03/95/040/00379/AM15/	Lic.No/Date:0310788810 05.09.2014	Defer Date:30.09.2015
	Decision :			

200	**Case No.:196/13/82-ALC4/2014**	Party Name:KOPRAN LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01199/AM15/	RLA File :03/94/040/00545/AM15/	Lic.No/Date:0310788934 09.09.2014	Defer Date:30.09.2015
	Decision : : The Committee in light of comment of D/o Pharmaceuticals forwarded vile O.M.No.35011/101/2015-PI(Norms) dated 29th July, 2015 decided to call for following information from the firm:- a) Complete technical details as per Appendix-33. b) Past production vis-à-vis Actual comsumption of all the imported inputs duly certified by Central excise Authorities.			

201	**Case No.:201/13/82-ALC4/2014**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01204/AM15/	RLA File :03/94/040/00499/AM15/	Lic.No/Date:0310788928 09.09.2014	Defer Date:30.09.2015
	Decision : In the light of written comments received from D/o Pharmaceuticals vide their OM No.14010/100/2012 Ch.II 02.06.2015, it was decided to call for following information from the firm:- 1. Detailed production of export product under reference in the year 2014-15 and corresponding consumption of raw-materials duly certified by CA 2. Basis of applied quantity of raw materials including authentic printed literature in support of the quantity raw material. 3.Any other relevant information.			

202	**Case No.:27/13/82-ALC4/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01030/AM15/	RLA File :03/95/040/00494/AM15/	Lic.No/Date:0310788943 09.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

203	**Case No.:23/13/82-ALC4/2014**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01026/AM15/	RLA File :03/95/040/00496/AM15/	Lic.No/Date:0310788911 09.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

204	**Case No.:250/13/82-ALC4/2014**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310788892	Defer

	:01/82/050/01253/AM15/	:03/95/040/00490/AM15/	09.09.2014	Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Chemicals)			

205	**Case No.:62/13/82-ALC4/2014**	Party Name:EYTAN LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01065/AM15/	RLA File :09/24/040/00257/AM15/	Lic.No/Date:0910060924 10.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharma)			

206	**Case No.:71/13/82-ALC4/2014**	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01074/AM15/	RLA File :09/24/040/00313/AM15/	Lic.No/Date:0910060931 10.09.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

207	**Case No.:53/13/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01056/AM15/	RLA File :09/24/040/00240/AM15/	Lic.No/Date:0910060930 10.09.2014	Defer Date:30.09.2015
	Decision : The Committee in light of comment of D/o Pharmaceuticals forwarded vile O.M.No.35011/100/2015-PI(Norms) dated 29th July, 2015 decided to call for following information from the firm:- 1. Past production vis-à-vis Actual comsumption of all the imported inputs duly certified by Central excise Authorities.			

208	**Case No.:64/13/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01067/AM15/	RLA File :09/24/040/00247/AM15/	Lic.No/Date:0910060929 10.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

209	**Case No.:197/13/82-ALC4/2014**	Party Name:KOPRAN LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01200/AM15/	RLA File :03/94/040/00547/AM15/	Lic.No/Date:0310789054 11.09.2014	Defer Date:30.09.2015
	Decision : The Committee in light of comment of D/o Pharmaceuticals forwarded vile O.M.No.35011/101/2015-PI(Norms) dated 29th July, 2015 decided to call for following information from the firm:- a) Complete technical details as per Appendix-33. Past production vis-à-vis Actual comsumption of all the imported inputs duly certified			

	by Central excise Authorities.

210	**Case No.:72/13/82-ALC4/2014**	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01075/AM15/	RLA File :09/24/040/00287/AM15/	Lic.No/Date:0910060939 11.09.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/97/2015-PI (Norms) dt. August 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
(1S,4R)-4-Amino-2-Cyclopentene-1-Methanol Tartrate (Cap-2).	1kg	1	Vincelactum	1.337
		2	Sodium Borohydride.	0.214
		3	D (-) -tartaric Acid.	0.90

RA may take further action accordingly.

211	**Case No.:45/15/82-ALC4/2014**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01332/AM15/	RLA File :09/24/040/00305/AM15/	Lic.No/Date:0910060957 12.09.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)

212	**Case No.:4/8/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00668/AM15/	RLA File :09/24/040/00318/AM15/	Lic.No/Date:0910060963 12.09.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)

213	**Case No.:6/8/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00670/AM15/	RLA File :09/24/040/00314/AM15/	Lic.No/Date:0910060964 12.09.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)

214	**Case No.:8/8/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00672/AM15/	RLA File :09/24/040/00315/AM15/	Lic.No/Date:0910060966 12.09.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC

	(Pharmaceutical)

215	**Case No.:65/13/82-ALC4/2014**	Party Name:MSN LABORATORIES PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01068/AM15/	RLA File :09/24/040/00283/AM15/	Lic.No/Date:0910060955 12.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

216	**Case No.:25/13/82-ALC4/2014**	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01028/AM15/	RLA File :03/95/040/00465/AM15/	Lic.No/Date:0310789100 12.09.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

217	**Case No.:28/13/82-ALC4/2014**	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01031/AM15/	RLA File :03/95/040/00398/AM15/	Lic.No/Date:0310789099 12.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

218	**Case No.:188/13/82-ALC4/2014**	Party Name:DELTA FINOCHEM PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01191/AM15/	RLA File :03/94/040/00102/AM15/	Lic.No/Date:0310789322 17.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC chemicals.			

219	**Case No.:13/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00677/AM15/	RLA File :09/24/040/00324/AM15/	Lic.No/Date:0910060989 17.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

220	**Case No.:38/15/82-ALC4/2014**	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01325/AM15/	RLA File :09/24/040/00250/AM15/	Lic.No/Date:0910060988 17.09.2014	Defer Date:30.09.2015

	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)

221	**Case No.:9/3/82-ALC4/2015**	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00039/AM16/	RLA File :05/23/040/00262/AM15/	Lic.No/Date:0510391194 18.09.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 333/2014-PI (Norms) dt. 14th August 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
19-Norandrostenedione 99%Intermediate	1kg	1	SITOLACTONE	1.40
		2	CHLOROKET, (2,(3-Chloropropyl)-2,5,5-Trimethyl-1,3-Dioxane	1.30
		3	TETRAHYDROFURAN	3.50

RA may take further action accordingly.

222	**Case No.:18/13/82-ALC4/2014**	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01021/AM15/	RLA File :34/24/040/00152/AM15/	Lic.No/Date:3410040560 19.09.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC U.O.No.14010/58/2011-Ch-II dt. 17.6.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
Undecavertol (Kakidinol)	1kg	1	Propionaldehyde	0.842
		2	1-Pentanol/N Amyl Alcohol	0.639

RA may take further action accordingly.

223	**Case No.:57/13/82-ALC4/2014**	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01060/AM15/	RLA File :05/23/040/00277/AM15/	Lic.No/Date:0510391246 19.09.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.

224	**Case No.:59/13/82-ALC4/2014**	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0510391245	Defer

	:01/82/050/01062/AM15/	:05/23/040/00276/AM15/	19.09.2014	Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

225	**Case No.:125/8/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00789/AM15/	RLA File :09/24/040/00345/AM15/	Lic.No/Date:0910061000 19.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

226	**Case No.:9/15/82-ALC4/2014**	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01296/AM15/	RLA File :09/24/040/00327/AM15/	Lic.No/Date:0910061001 19.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

227	**Case No.:60/15/82-ALC4/2014**	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01347/AM15/	RLA File :31/83/040/00136/AM15/	Lic.No/Date:3110064915 22.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

228	**Case No.:127/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00791/AM15/	RLA File :09/24/040/00339/AM15/	Lic.No/Date:0910061002 22.09.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/194 /2015-PI (Norms) dt. 14th August 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.
EFAVIRENZ	1kg	(S)-5-Chloro-a-(cyclopropyl ethynyl)-2-amino-a-(trifluoromethyl-benzene methanol.	0.987

RA may take further action accordingly.

229	**Case No.:128/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/00792/AM15/	RLA File :09/24/040/00341/AM15/	Lic.No/Date:0910061003 22.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

230	**Case No.:129/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00793/AM15/	RLA File :09/24/040/00338/AM15/	Lic.No/Date:0910061004 22.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

231	**Case No.:130/8/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00794/AM15/	RLA File :09/24/040/00332/AM15/	Lic.No/Date:0910061005 22.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

232	**Case No.:17/13/82-ALC4/2014**	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01020/AM15/	RLA File :34/24/040/00155/AM15/	Lic.No/Date:3410040570 23.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

233	**Case No.:115/13/82-ALC4/2014**	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01118/AM15/	RLA File :02/24/040/00097/AM15/	Lic.No/Date:0210205008 23.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

234	**Case No.:74/13/82-ALC4/2014**	Party Name:CONSTECH ENTERPRISES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01077/AM15/	RLA File :05/23/040/00282/AM15/	Lic.No/Date:0510391308 24.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

235	**Case No.:192/13/82-ALC4/2014**	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/01195/AM15/	RLA File :03/94/040/00539/AM15/	Lic.No/Date:0310789636 24.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC chemicals.			

236	**Case No.:148/13/82-ALC4/2014**	Party Name:MICRO LABS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01151/AM15/	RLA File :07/24/040/00208/AM15/	Lic.No/Date:0710106752 24.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

237	**Case No.:30/13/82-ALC4/2014**	Party Name:R L FINE CHEM	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01033/AM15/	RLA File :07/24/040/00218/AM15/	Lic.No/Date:0710106755 24.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

238	**Case No.:158/13/82-ALC4/2014**	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01161/AM15/	RLA File :03/94/040/00522/AM15/	Lic.No/Date:0310789677 25.09.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/22/2015-PI (Norms) dt. 15.6.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.
Pack of one Capsules 125mg + Two capsules of 80 mg Aprepitant	One pack	Aprepitant	290.7 mg

RA may take further action accordingly.

239	**Case No.:159/13/82-ALC4/2014**	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01162/AM15/	RLA File :03/94/040/00524/AM15/	Lic.No/Date:0310789678 25.09.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 46 /2015-PI (Norms) dt. 18.6. 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.

	Fulvestrant Injection Prefilled Syringe 250 mg/5ml	One 5 ml. Prefilled Syringe	Fulvestrant BP	275mg

RA may take further action accordingly.

240	**Case No.:9/2/82-ALC4/2015**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00024/AM16/	RLA File :05/23/040/00261/AM15/	Lic.No/Date:0510391358 26.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

241	**Case No.:21/13/82-ALC4/2014**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01024/AM15/	RLA File :05/23/040/00260/AM15/	Lic.No/Date:0510391357 26.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

242	**Case No.:50/13/82-ALC4/2014**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01053/AM15/	RLA File :05/24/040/00211/AM15/	Lic.No/Date:0510391368 26.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

243	**Case No.:51/13/82-ALC4/2014**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01054/AM15/	RLA File :05/24/040/00444/AM14/	Lic.No/Date:0510391367 26.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

244	**Case No.:52/13/82-ALC4/2014**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01055/AM15/	RLA File :05/24/040/00231/AM15/	Lic.No/Date:0510391369 26.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

245	**Case No.:49/13/82-ALC4/2014**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:7/82-ALC4/2015	**Status:Case Deferred**

			24.07.2015	
	HQ File :01/82/050/01052/AM15/	RLA File :05/24/040/00284/AM15/	Lic.No/Date:0510391389 26.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

246	**Case No.:2/9/82-ALC4/2014**	Party Name:PERKIN LABORATORIES	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00799/AM15/	RLA File :09/24/040/00358/AM15/	Lic.No/Date:0910061044 29.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

247	**Case No.:19/13/82-ALC4/2014**	Party Name:SANO MEDICAL KITS PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01022/AM15/	RLA File :04/24/040/00171/AM15/	Lic.No/Date:0410159504 29.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

248	**Case No.:178/13/82-ALC4/2014**	Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01181/AM15/	RLA File :03/94/040/00602/AM15/	Lic.No/Date:0310789838 30.09.2014	Defer Date:30.09.2015
	Decision : The Committee in light of comments of C&PC forwarded vide letter No.14010/90/2011 Ch-II dated 23rd June 2015 decided to call for following information from the firm:- 1. You have indicated the details of production in 2013-14 as NIL. The details of production of export product under reference in the year 2014-15 and 2015-16 (april to till date)corresponding consumption of raw materials duly certified by CA 2. Basis of applied quantity of raw material 3. Any other relevant information.			

249	**Case No.:177/13/82-ALC4/2014**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01180/AM15/	RLA File :03/94/040/00586/AM15/	Lic.No/Date:0310789849 30.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

250	**Case No.:15/13/82-ALC4/2014**	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/01018/AM15/	RLA File :34/24/040/00161/AM15/	Lic.No/Date:3410040594 30.09.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

251	**Case No.:157/13/82-ALC4/2014**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01160/AM15/	RLA File :03/94/040/00603/AM15/	Lic.No/Date:0310789905 01.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

252	**Case No.:29/18/82-ALC4/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01395/AM15/	RLA File :03/94/040/00596/AM15/	Lic.No/Date:0310789917 01.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

253	**Case No.:19/1/82-ALC4/2015**	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01545/AM15/	RLA File :03/94/040/00594/AM15/	Lic.No/Date:0310789922 01.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

254	**Case No.:77/13/82-ALC4/2014**	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01080/AM15/	RLA File :04/24/040/00164/AM15/	Lic.No/Date:0410159520 01.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

255	**Case No.:160/13/82-ALC4/2014**	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01163/AM15/	RLA File :03/94/040/00544/AM15/	Lic.No/Date:0310789976 07.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

256	**Case No.:5/9/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED	Meet No/Date:7/82-ALC4/2015	**Status:Case Deferred**

			24.07.2015	
	HQ File :01/82/050/00802/AM15/	RLA File :09/24/040/00362/AM15/	Lic.No/Date:0910061060 07.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

257	**Case No.:182/13/82-ALC4/2014**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01185/AM15/	RLA File :03/94/040/00626/AM15/	Lic.No/Date:0310790001 08.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

258	**Case No.:87/4/82-ALC4/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00126/AM16/	RLA File :17/24/040/00088/AM15/	Lic.No/Date:1710005934 08.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

259	**Case No.:29/13/82-ALC4/2014**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01032/AM15/	RLA File :05/23/040/00268/AM15/	Lic.No/Date:0510391490 08.10.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

260	**Case No.:35/13/82-ALC4/2014**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01038/AM15/	RLA File :05/23/040/00218/AM15/	Lic.No/Date:0510391491 08.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

261	**Case No.:162/13/82-ALC4/2014**	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01165/AM15/	RLA File :03/95/040/00549/AM15/	Lic.No/Date:0310790039 09.10.2014	Defer Date:
	Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/48 /2015-PI (Norms) dt. 25th June 2015 as per details given below or as applied by the firm whichever is less:-			

Export product	Qty.	Import items	Qty. in kg.
Prednisolone Sodium Phosphate Inj 30mg/ml in 1ml ampoules	1 injection	Prednisolone sodium phosphate BP	44.349mh

RA may take further action accordingly.

262	**Case No.:103/9/82-ALC4/2014**	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00900/AM15/	RLA File :09/24/040/00365/AM15/	Lic.No/Date:0910061074 09.10.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/608/2012-PI (Norms) dt. 27.12.2012 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
ENTACAPONE	1kg	1	3-4,Dihydroxy 5 Nitrobenzaldehyde	1.40
		2	N,N-Diethyl 2 Cyano Acetamide	1.90

RA may take further action accordingly.

263	**Case No.:93/7/82-ALC4/2015**	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00698/AM16/	RLA File :34/24/040/00173/AM15/	Lic.No/Date:3410040608 09.10.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 96 /2014-PI (Norms) dt. September 2014 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.
2,3 DICHLORO BENZOYL NITRILE	1kg	2, 3 DICHLORO BENZOYL CHLORIDE	1.30

RA may take further action accordingly.

264	**Case No.:46/15/82-ALC4/2014**	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01333/AM15/	RLA File :09/24/040/00372/AM15/	Lic.No/Date:0910061072 09.10.2014	Defer Date:30.09.2015

Decision : The committee in light of the written comment of D/o C&PC forwarded vide O.M.No.14010/33/2013-CH-II dated 19th August 2015 decided to call for following information from the firm:-

	1. Details of production of export product under reference and corresponding consumption of raw material in the year 2013-14, 2014-15, (April to June) duly certified by CA. 2. Any other relevant information, if any.

265	**Case No.:146/13/82-ALC4/2014**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01149/AM15/	RLA File :05/24/040/00304/AM15/	Lic.No/Date:0510391511 09.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

266	**Case No.:104/9/82-ALC4/2014**	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00901/AM15/	RLA File :09/24/040/00319/AM15/	Lic.No/Date:0910061076 10.10.2014	Defer Date: 30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

267	**Case No.:76/13/82-ALC4/2014**	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01079/AM15/	RLA File :04/24/040/00163/AM15/	Lic.No/Date:0410159566 13.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

268	**Case No.:111/9/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00908/AM15/	RLA File :09/24/040/00346/AM15/	Lic.No/Date:0910061084 13.10.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/628 /2014-PI (Norms) dt. May 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
Tenofovir Disoproxil Fumarate	1kg	1	Adenine	0.914
		2	R-propylene carbonate	0.7938
		3	Methanol	2.95
		4	Diethyl-tosyloxymethyl phosphonate	2.025
		5	Tetrahydrofuran	4.28
		6	Lithium tert.Butoxide	0.536
		7	Methylene dichloride	7.84

		8	Acetonitrile	2.94
		9	Chloromethyl Iospropyl Carbonate	1.3527
		10	N-methyl-2-pyrrolidone	1.4878

RA may take further action accordingly.

269	**Case No.:140/13/82-ALC4/2014**	Party Name:MICRO LABS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01143/AM15/	RLA File :07/24/040/00228/AM15/	Lic.No/Date:0710106816 13.10.2014	Defer Date:30.09.2015
	Decision : In the light of the comments of Department of Pharmaceuticals vide I.D.No.35011/11/2015-PI(Norms) dt. 05.05.2015, firm has furnished batch manufacturing records of amoxicillin tables only and other details not provided by the firm. Therefore, it was decided to remind the firm to furnish complete information from the firm.			

270	**Case No.:184/13/82-ALC4/2014**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01187/AM15/	RLA File :03/94/040/00675/AM15/	Lic.No/Date:0310790237 14.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

271	**Case No.:272/13/82-ALC4/2014**	Party Name:SAIBABA SURFACTANTS (P) LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01275/AM15/	RLA File :08/24/040/00249/AM15/	Lic.No/Date:0810133587 14.10.2014	Defer Date:30.09.2015
	Decision : The Committee in light of written comments provided by d/o C&PC Chemicals vide letter No.14010/56/2013 Ch-II dated 29th June 2015 decided to call for following information from the firm:- 1. Clear and specific details production of each of export product i.e. PEG-4000, PEG-6000 PEG-8000, Castor Oil Ethoxylate and Fatty Alcohol ethoxylate-25 in the year 2013-14 and 2014-15 and corresponding consumption of raw materials duly certified by CA. 2. Any other relevant information, if any.			

272	**Case No.:113/9/82-ALC4/2014**	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00910/AM15/	RLA File :09/24/040/00370/AM15/	Lic.No/Date:0910061093 15.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

273	**Case No.:114/9/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00911/AM15/	RLA File :09/24/040/00386/AM15/	Lic.No/Date:0910061094 15.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

274	**Case No.:115/9/82-ALC4/2014**	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00912/AM15/	RLA File :09/24/040/00376/AM15/	Lic.No/Date:0910061106 16.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

275	**Case No.:42/15/82-ALC4/2014**	Party Name:PVS AGRO VET	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01329/AM15/	RLA File :09/24/040/00246/AM15/	Lic.No/Date:0910061105 16.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

276	**Case No.:163/13/82-ALC4/2014**	Party Name:S.M. CHEMICALS	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01166/AM15/	RLA File :03/95/040/00450/AM15/	Lic.No/Date:0310790285 16.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

277	**Case No.:13/15/82-ALC4/2014**	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01300/AM15/	RLA File :09/24/040/00290/AM15/	Lic.No/Date:0910061111 16.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

278	**Case No.:155/13/82-ALC4/2014**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01158/AM15/	RLA File :03/94/040/00658/AM15/	Lic.No/Date:0310790361 17.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

279	**Case No.:136/13/82-ALC4/2014**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01139/AM15/	RLA File :05/23/040/00309/AM15/	Lic.No/Date:0510391614 17.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

280	**Case No.:154/13/82-ALC4/2014**	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01157/AM15/	RLA File :03/94/040/00680/AM15/	Lic.No/Date:0310790351 17.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

281	**Case No.:117/9/82-ALC4/2014**	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00914/AM15/	RLA File :09/24/040/00374/AM15/	Lic.No/Date:0910061119 17.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

282

Case No.:7/15/82-ALC4/2014	Party Name:NATCO PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
HQ File :01/82/050/01294/AM15/	RLA File :09/24/040/00385/AM15/	Lic.No/Date:0910061114 17.10.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 317/2014-PI (Norms) dt. December 2014 as per details given below or as applied by the firm whichever is less:-

Export product	Import items	Qty.allowed
Imatinib 100mg tablet	Imatinib Mesylate	121.858mg/100 mg tablet
Imatinib 400mg tablet	Imatinib Mesylate	487.431mg/400 mg tablet

RA may take further action accordingly.

283	**Case No.:124/13/82-ALC4/2014**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01127/AM15/	RLA File :05/24/040/00319/AM15/	Lic.No/Date:0510391623 17.10.2014	Defer Date:30.09.2015

	Decision : It was decided to defer the case for want of comments of D/o C&PC DBT.

284	**Case No.:135/13/82-ALC4/2014**	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01138/AM15/	RLA File :05/24/040/00306/AM15/	Lic.No/Date:0510391639 17.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

285	**Case No.:164/13/82-ALC4/2014**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01167/AM15/	RLA File :03/95/040/00593/AM15/	Lic.No/Date:0310790332 17.10.2014	Defer Date:30.09.2015
	Decision : The committee in the light			

286	**Case No.:165/13/82-ALC4/2014**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01168/AM15/	RLA File :03/95/040/00594/AM15/	Lic.No/Date:0310790350 17.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

287

	Case No.:58/15/82-ALC4/2014	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01345/AM15/	RLA File :09/24/040/00392/AM15/	Lic.No/Date:0910061113 17.10.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 597/2014-PI (Norms) dt. April 2014 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
Gabapentin	1kg	1	1,1-Cyclo Hexane Diacetic Acid Monoamide	1.63 kg
		2	Acetone	1.541 kg

RA may take further action accordingly.

288	**Case No.:152/13/82-ALC4/2014**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310790392	Defer Date:

	:01/82/050/01155/AM15/	:03/94/040/00692/AM15/	20.10.2014	30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

289	**Case No.:144/13/82-ALC4/2014**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01147/AM15/	RLA File :05/24/040/00293/AM15/	Lic.No/Date:0510391660 20.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

290	**Case No.:145/13/82-ALC4/2014**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01148/AM15/	RLA File :05/24/040/00276/AM15/	Lic.No/Date:0510391659 20.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

291	**Case No.:138/13/82-ALC4/2014**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01141/AM15/	RLA File :05/24/040/00330/AM15/	Lic.No/Date:0510391644 20.10.2014	Defer Date: 30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o (Pharmaceuticals)			

292	**Case No.:139/13/82-ALC4/2014**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01142/AM15/	RLA File :05/24/040/00325/AM15/	Lic.No/Date:0510391645 20.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

293	**Case No.:169/13/82-ALC4/2014**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01172/AM15/	RLA File :03/95/040/00602/AM15/	Lic.No/Date:0310790376 20.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

294	**Case No.:129/13/82-ALC4/2014**	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/01132/AM15/	RLA File :34/24/040/00189/AM15/	Lic.No/Date:3410040631 21.10.2014	Defer Date:30.09.2015

Decision : The committee in light of the written comment of D/o C&PC forwarded vide O.M.No.14010/49/2011-CH-II dated 23rd June 2015 decided to call for following information from the firm:-

1. Detailed manufacturing process with balanced chemical reactions indicating number of moles of all the reactants, products and by-products with corresponding molecular Formula structural formula molecular weight and process flow diagram.
2. Stage wise percentage yield with respect of each of the reactant and products and the relevant justification enclosing therewith authentic printed technical literature in support of yield or quantity of items for import.
3. Details of byproducts formed during the process and the recovery of solvents in terms of quantity and value.
4. Details of production of export product under reference and corresponding consumption of raw material in the year 2013-14, 2014-15 (April to June) duly certified by CA. If production has not commenced in the past, the details from commencement of production may be furnished duly certified by CA
5. Any other relevant information, if any.

295	**Case No.:130/13/82-ALC4/2014**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01133/AM15/	RLA File :34/24/040/00187/AM15/	Lic.No/Date:3410040633 22.10.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)

296	**Case No.:78/10/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00992/AM15/	RLA File :09/24/040/00393/AM15/	Lic.No/Date:0910061130 22.10.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)

297	**Case No.:79/10/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00993/AM15/	RLA File :09/24/040/00391/AM15/	Lic.No/Date:0910061131 22.10.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide O.M.No35011/109/2013-PI (Norms) dt. 29.04.2013 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.
Efavirenz		(s)-5-Chloro-Alpha-(Cyclopropylethnyl)-2-Amino-Alpha(Trifluoromethyl)Benzene	0.987

			Methanol	
			Triphosgene	0.431

RA may take further action accordingly.

298	**Case No.:80/10/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00994/AM15/	RLA File :09/24/040/00394/AM15/	Lic.No/Date:0910061132 22.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

299	**Case No.:81/10/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00995/AM15/	RLA File :09/24/040/00407/AM15/	Lic.No/Date:0910061133 22.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

300	**Case No.:171/13/82-ALC4/2014**	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01174/AM15/	RLA File :03/95/040/00588/AM15/	Lic.No/Date:0310790482 22.10.2014	Defer Date:30.09.2015
	Decision : The Committee in light of comment provided by D/o C&PC Chemicals vide letter No.14010/107/2011-Ch-II dated 23rd July 2015 decided to call for following information from the firm:- 1. Details of production of Hexylene Glycol in the 2013-14 and 2014-15 and corresponding consumption of raw materials (both indigenous and imported) duly certified by CA. 2. Details By products recovered along with their quantity and value. 3. Any other relevant information.			

301	**Case No.:172/13/82-ALC4/2014**	Party Name:PRASOL CHEMICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01175/AM15/	RLA File :03/95/040/00362/AM15/	Lic.No/Date:0310790480 22.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

302	**Case No.:170/13/82-ALC4/2014**	Party Name:SAVLA CHEMICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01173/AM15/	RLA File :03/95/040/00619/AM15/	Lic.No/Date:0310790490 22.10.2014	Defer Date:30.09.2015

	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.

303	**Case No.:116/13/82-ALC4/2014**	Party Name:SHANPAR INDUSTRIES PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01119/AM15/	RLA File :34/24/040/00179/AM15/	Lic.No/Date:3410040637 22.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

304	**Case No.:110/13/82-ALC4/2014**	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01113/AM15/	RLA File :34/24/040/00188/AM15/	Lic.No/Date:3410040635 22.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

305	**Case No.:36/18/82-ALC4/2014**	Party Name:APEX PHARMA,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01402/AM15/	RLA File :03/94/040/00551/AM15/	Lic.No/Date:0310790531 27.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

306	**Case No.:84/10/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00998/AM15/	RLA File :09/24/040/00400/AM15/	Lic.No/Date:0910061140 27.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

307	**Case No.:83/10/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00997/AM15/	RLA File :09/24/040/00402/AM15/	Lic.No/Date:0910061139 27.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

308	**Case No.:87/13/82-ALC4/2014**	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0410159624	Defer

	:01/82/050/01090/AM15/	:04/24/040/00196/AM15/	27.10.2014	Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

309	**Case No.:126/13/82-ALC4/2014**	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01129/AM15/	RLA File :05/23/040/00311/AM15/	Lic.No/Date:0510391765 28.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

310	**Case No.:141/13/82-ALC4/2014**	Party Name:YASHASHVI RASAYAN PVT.LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01144/AM15/	RLA File :52/24/040/00040/AM15/	Lic.No/Date:5210041283 29.10.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC vide letter No.35011/ 36 /2010-PI (Norms) dt. 14.07.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.
2-TRIFL. METHYLBENZOLSULFONAMID TR.BBHAWA	1kg	2-AMINO BENZOTRIFLUORIDE	1.17

RA may take further action accordingly.

311	**Case No.:70/18/82-ALC4/2014**	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01436/AM15/	RLA File :03/94/040/00557/AM15/	Lic.No/Date:0310790636 30.10.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

312	**Case No.:86/10/82-ALC4/2014**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01000/AM15/	RLA File :34/24/040/00194/AM15/	Lic.No/Date:3410040644 30.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

313	**Case No.:6/15/82-ALC4/2014**	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/01293/AM15/	RLA File :09/24/040/00378/AM15/	Lic.No/Date:0910061161 30.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

314	**Case No.:57/15/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01344/AM15/	RLA File :09/24/040/00410/AM15/	Lic.No/Date:0910061154 30.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

315	**Case No.:45/18/82-ALC4/2014**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01411/AM15/	RLA File :03/94/040/00697/AM15/	Lic.No/Date:0310790673 31.10.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

316	**Case No.:104/13/82-ALC4/2014**	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01107/AM15/	RLA File :13/24/040/00029/AM15/	Lic.No/Date:1310047687 05.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

317	**Case No.:266/13/82-ALC4/2014**	Party Name:ATUL LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01269/AM15/	RLA File :08/24/040/00289/AM15/	Lic.No/Date:0810133735 05.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

318	**Case No.:268/13/82-ALC4/2014**	Party Name:ATUL LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01271/AM15/	RLA File :08/24/040/00283/AM15/	Lic.No/Date:0810133734 05.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

319	**Case No.:39/7/82-ALC4/2015**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015	**Status:Case Deferred**

			24.07.2015	
	HQ File :01/82/050/00644/AM16/	RLA File :09/24/040/00371/AM15/	Lic.No/Date:0910061181 05.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

320	**Case No.:107/13/82-ALC4/2014**	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01110/AM15/	RLA File :34/24/040/00196/AM15/	Lic.No/Date:3410040655 05.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC chemicals.			

321	**Case No.:121/13/82-ALC4/2014**	Party Name:AKZO NOBEL INDIA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01124/AM15/	RLA File :02/24/040/00111/AM15/	Lic.No/Date:0210205126 07.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

322	**Case No.:31/15/82-ALC4/2014**	Party Name:BELCO PHARMA	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01318/AM15/	RLA File :05/23/040/00337/AM15/	Lic.No/Date:0510391872 07.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

323	**Case No.:49/15/82-ALC4/2014**	Party Name:EYTAN LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01336/AM15/	RLA File :09/24/040/00413/AM15/	Lic.No/Date:0910061189 07.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

324	**Case No.:23/15/82-ALC4/2014**	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01310/AM15/	RLA File :22/24/040/00065/AM15/	Lic.No/Date:2210015115 07.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

325	**Case No.:2/13/82-ALC4/2014**	Party Name:ATUL LIMITED,	Meet No/Date:7/82-	**Status:Case**

			ALC4/2015 24.07.2015	**Deferred**
	HQ File :01/82/050/01005/AM15/	RLA File :08/24/040/00290/AM15/	Lic.No/Date:0810133762 10.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

326	**Case No.:3/13/82-ALC4/2014**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01006/AM15/	RLA File :09/24/040/00377/AM15/	Lic.No/Date:0910061197 10.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

327	**Case No.:76/18/82-ALC4/2014**	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01442/AM15/	RLA File :03/94/040/00734/AM15/	Lic.No/Date:0310790871 10.11.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

328	**Case No.:265/13/82-ALC4/2014**	Party Name:H.J.AROCHEM PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01268/AM15/	RLA File :08/24/040/00265/AM15/	Lic.No/Date:0810133768 10.11.2014	Defer Date:30.09.2015
	Decision : The committee in light of the written comment of D/o C&PC forwarded vide O.M.No.14010/63/2013-CH-II dated 31st July 2015 decided to call for following information from the firm:- 3. Detailed manufacturing process with balanced chemical reactions indicating number of moles of all the reactants, products and by-products with corresponding molecular Formula structural formula molecular weight and process flow diagram. 4. Stage wise percentage yield with respect of each of the reactant and products and the relevant justification enclosing therewith authentic printed technical literature in support of yield or quantity of items for import. 5. Details of by products formed during the process and the recovery of solvents in terms of quantity and value. 6. Details of production of export product under reference and corresponding consumption of raw material in the year 2014-15, (April to June) duly certified by CA. If the production has not commenced in the past, the details from commencement of of production may furnished duly certified by CA. Any other relevant information, if any.			

329	**Case No.:81/18/82-ALC4/2014**	Party Name:R L FINE CHEM	Meet No/Date:7/82-ALC4/2015	**Status:Case Deferred**

			24.07.2015	
	HQ File :01/82/050/01447/AM15/	RLA File :07/24/040/00270/AM15/	Lic.No/Date:0710106924 10.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

330	**Case No.:151/13/82-ALC4/2014**	Party Name:REANNON PHARMACEUTICALS	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01154/AM15/	RLA File :03/95/040/00631/AM15/	Lic.No/Date:0310790870 10.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

331	**Case No.:2/16/82-ALC4/2014**	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01354/AM15/	RLA File :22/24/040/00068/AM15/	Lic.No/Date:2210015116 10.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

332	**Case No.:114/13/82-ALC4/2014**	Party Name:VIRDEV INTERMEDIATES PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01117/AM15/	RLA File :52/24/040/00042/AM15/	Lic.No/Date:5210041292 10.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

333	**Case No.:111/13/82-ALC4/2014**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01114/AM15/	RLA File :05/23/040/00352/AM15/	Lic.No/Date:0510391927 11.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

334	**Case No.:4/13/82-ALC4/2014**	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01007/AM15/	RLA File :09/24/040/00409/AM15/	Lic.No/Date:0910061211 11.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

335	**Case No.:5/13/82-ALC4/2014**	Party Name:ASTRIX	Meet No/Date:7/82-	**Status:Case**

		LABORATORIES LTD.,	ALC4/2015 24.07.2015	**Deferred**
	HQ File :01/82/050/01008/AM15/	RLA File :09/24/040/00325/AM15/	Lic.No/Date:0910061212 11.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

336	**Case No.:19/15/82-ALC4/2014**	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01306/AM15/	RLA File :04/24/040/00206/AM15/	Lic.No/Date:0410159706 11.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

337	**Case No.:20/15/82-ALC4/2014**	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01307/AM15/	RLA File :04/24/040/00207/AM15/	Lic.No/Date:0410159705 11.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

338	**Case No.:108/13/82-ALC4/2014**	Party Name:SHREE BANKEY BEHARI LAL BOARD MILLS	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01111/AM15/	RLA File :05/24/040/00347/AM15/	Lic.No/Date:0510391926 11.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

339	**Case No.:112/13/82-ALC4/2014**	Party Name:SOLARIS CHEMTECH INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01115/AM15/	RLA File :34/24/040/00193/AM15/	Lic.No/Date:3410040672 11.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

340	**Case No.:61/18/82-ALC4/2014**	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01427/AM15/	RLA File :34/24/040/00198/AM15/	Lic.No/Date:3410040676 11.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

341	**Case No.:41/18/82-ALC4/2014**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01407/AM15/	RLA File :03/94/040/00747/AM15/	Lic.No/Date:0310790960 12.11.2014	Defer Date: 30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

342	**Case No.:100/4/82-ALC4/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00139/AM16/	RLA File :17/24/040/00125/AM15/	Lic.No/Date:1710005978 12.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

343	**Case No.:7/13/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01010/AM15/	RLA File :09/24/040/00446/AM15/	Lic.No/Date:0910061213 12.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

344	**Case No.:120/13/82-ALC4/2014**	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01123/AM15/	RLA File :05/23/040/00325/AM15/	Lic.No/Date:0510391947 12.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

345	**Case No.:98/18/82-ALC4/2014**	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01464/AM15/	RLA File :07/24/040/00272/AM15/	Lic.No/Date:0710106948 12.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

346	**Case No.:77/18/82-ALC4/2014**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01443/AM15/	RLA File :03/95/040/00629/AM14/	Lic.No/Date:0310790966 12.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC			

	(Pharmaceutical)

347	**Case No.:105/13/82-ALC4/2014**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01108/AM15/	RLA File :05/24/040/00336/AM15/	Lic.No/Date:0510391957 12.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

348	**Case No.:24/15/82-ALC4/2014**	Party Name:SHIVAM OILS & PROTEINS INDUSTRY,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01311/AM15/	RLA File :56/24/040/00046/AM15/	Lic.No/Date:5610004468 12.11.2014	Defer Date:
	Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC Chemical vide U.O.No.14010/17/2014-Ch-FII dt. 9.7. 2015 as per details given below or as applied by the firm whichever is less:-			

Export product	Qty.	Import items	Qty.
Soya Lecithin	1kg	Liquid Lecithin (Non Edible Grade)	1.01kg

RA may take further action accordingly.

349	**Case No.:65/18/82-ALC4/2014**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01431/AM15/	RLA File :34/24/040/00199/AM15/	Lic.No/Date:3410040677 13.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

350	**Case No.:72/18/82-ALC4/2014**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01438/AM15/	RLA File :03/94/040/00773/AM15/	Lic.No/Date:0310791044 13.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

351	**Case No.:42/18/82-ALC4/2014**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01408/AM15/	RLA File :03/95/040/00628/AM14/	Lic.No/Date:0310791049 13.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)			

352	**Case No.:56/18/82-ALC4/2014**	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01422/AM15/	RLA File :04/24/040/00071/AM15/	Lic.No/Date:0410159730 13.11.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/183/2015-PI (Norms) dt. 14 August, 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
2-Fluoro-ara-adenine Triacetate	1kg	1	Guanosine	4.73
		2	Tetrahyrofuran	2.09
		3	Acetonitrile	1.51
		4	Trifluoromethane Sulfonic anhydride	0.94
		5	Ethyl Acetate	7.80
		6	Toluene	0.093
		7	Acetone	6.06
		8	Acetic Anhydride	8.79

RA may take further action accordingly.

353	**Case No.:14/15/82-ALC4/2014**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01301/AM15/	RLA File :07/24/040/00274/AM15/	Lic.No/Date:0710106972 13.11.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)

354	**Case No.:3/16/82-ALC4/2014**	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01355/AM15/	RLA File :22/24/040/00060/AM15/	Lic.No/Date:2210015126 13.11.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)

355	**Case No.:56/15/82-ALC4/2014**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01343/AM15/	RLA File :09/24/040/00431/AM15/	Lic.No/Date:0910061223 13.11.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o C&PC (Pharmaceutical)

356	**Case No.:65/15/82-ALC4/2014**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01352/AM15/	RLA File :05/23/040/00360/AM15/	Lic.No/Date:0510392011 14.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

357	**Case No.:1/16/82-ALC4/2014**	Party Name:JAYANT AGRO ORGANICS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01353/AM15/	RLA File :03/94/040/00742/AM15/	Lic.No/Date:0310791095 14.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

358	**Case No.:119/13/82-ALC4/2014**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01122/AM15/	RLA File :05/23/040/00304/AM15/	Lic.No/Date:0510392008 14.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

359

Case No.:107/18/82-ALC4/2014	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
HQ File :01/82/050/01473/AM15/	RLA File :03/95/040/00661/AM15/	Lic.No/Date:0310791082 14.11.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC vide letter No.46011/22/2008-PC-II dt. 25.08.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty.
INTRA UTERINE CONTRACEPTIVE DEVICE – CU- 380 AG	One number	1	COPPER WIRE WITH SILVER CORE	0.000190kg
		2	HDPE GRANULES (MOULDING GRADE)	0.000130kg
		3	POUCHES (PLASTIC)	Net + 10%
		4	FRAME MADE OF LDPE RESIN AND BARIUM SULPHATE	Net + 10%
		5	PVC GRANULES (MOULDING GRADE)	0.000728kg
		6	HDPE GRANULES (OR NYLON RESIN) MEDICAL GRADE	0.000580kg
		7	SOLID ROD MADE OF POLYPROPYLENE GRANULES	Net + 10%

RA may take further action accordingly.

360	**Case No.:62/15/82-ALC4/2014**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01349/AM15/	RLA File :09/24/040/00438/AM15/	Lic.No/Date:0910061248 17.11.2014	Defer Date:30.09.2015

Decision : The committee decided to ratify the norms based on the recommendation of the representative of Department of Pharmaceuticals given in the meeting, as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
B-WING (L-VALINE CYCLIC UREA)	1kg	1	L-VALINE	1.837
		2	ACRYLONITRILE	0.95
		3	METHYL CHLORO FORMATE	2.25
		4	CAUSTIC POTASH FLAKES	4.055

RA may take further action accordingly.

361	**Case No.:59/15/82-ALC4/2014**	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01346/AM15/	RLA File :04/24/040/00216/AM15/	Lic.No/Date:0410159756 17.11.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.

362	**Case No.:39/15/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01326/AM15/	RLA File :09/24/040/00379/AM15/	Lic.No/Date:0910061255 17.11.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/31/2015-PI (Norms) dt. June 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
LAMIVUDINE (CYCLOHEXYL ESTER ROUTE)	1kg	1	Cyclohexyl Ester(CHE) (or) (1R,2S,5R)Methyl-5-(S)-Cytosin-1-Yl-1,3-Oxathiolane-2R-Carboxylate (or) 4-Amino-2-Oxo-Pyrimidinyl-Oxathiolane-2-Carboxylic acid-Isopropyl-Methyl-Cyclohexylester	2.19
		2	SODIUM BOROHYDRIDE	0.48
		3	DIPOTASSIUMHYDROGEN PHOSPHATE	1.9849
			SALICYLIC ACID	0.832
		5	METHANOL	0.167
		6	TOLUENE	0.200

	7	TRIETHYLAMINE	1.575
	8	ISOPROPYL ALCOHOL	1.427

RA may take further action accordingly.

363	**Case No.:41/15/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01328/AM15/	RLA File :09/24/040/00235/AM15/	Lic.No/Date:0910061256 17.11.2014	Defer Date:30.09.2015

Decision : The Committee in light of comment of D/o Pharmaceuticals forwarded vile O.M.No.35011/188/2015-PI(Norms) dated August, 2015 decided to call for following information from the firm:-

a) Complete technical details as per Appendix-33 showing % yield on molar basis for each step of manufacturing process
b) Past production vis-à-vis Actual comsumption of all the impoted inputs duly certified by Central excise Authorities.

364	**Case No.:8/15/82-ALC4/2014**	Party Name:NATCO PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01295/AM15/	RLA File :09/24/040/00447/AM15/	Lic.No/Date:0910061260 18.11.2014	Defer

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 317/2014-PI (Norms) dt. December 2014 as per details given below or as applied by the firm whichever is less:-

Export product	Import items	Qty.allowed
Imatinib 100mg tablet	Imatinib Mesylate	121.858mg/100 mg tablet
Imatinib 400mg tablet	Imatinib Mesylate	487.431mg/400 mg tablet

RA may take further action accordingly.

365	**Case No.:24/18/82-ALC4/2014**	Party Name:SUSHANT INDUSTRIES	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01390/AM15/	RLA File :03/95/040/00672/AM15/	Lic.No/Date:0310791170 18.11.2014	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.

366	**Case No.:50/15/82-ALC4/2014**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01337/AM15/	RLA File :09/24/040/00448/AM15/	Lic.No/Date:0910061263 18.11.2014	Defer Date:30.09.2015

	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.

367	**Case No.:9/13/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01012/AM15/	RLA File :09/24/040/00453/AM15/	Lic.No/Date:0910061268 19.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

368	**Case No.:10/13/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01013/AM15/	RLA File :09/24/040/00449/AM15/	Lic.No/Date:0910061269 19.11.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 194 /2015-PI (Norms) dt. 14.08 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
Capecitabine	1 Kg	1	2,3-Di-O-Acetyl-5-Deoxy-5-Fluorocytidine	1.19
		2	n-Pentyl chloro formate	0.813

RA may take further action accordingly.

369	**Case No.:11/13/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01014/AM15/	RLA File :09/24/040/00460/AM15/	Lic.No/Date:0910061271 19.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

370	**Case No.:23/18/82-ALC4/2014**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01389/AM15/	RLA File :03/95/040/00697/AM14/	Lic.No/Date:0310791253 20.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

371	**Case No.:5/16/82-ALC4/2014**	Party Name:MEDREICH LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01357/AM15/	RLA File :07/24/040/00292/AM15/	Lic.No/Date:0710107026 20.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

372	**Case No.:110/18/82-**	Party Name:MEDREICH	Meet No/Date:7/82-	**Status:Case**

	ALC4/2014	LIMITED	ALC4/2015 24.07.2015	**Deferred**
	HQ File :01/82/050/01476/AM15/	RLA File :07/24/040/00305/AM15/	Lic.No/Date:0710107025 20.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

373	**Case No.:52/15/82-ALC4/2014**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01339/AM15/	RLA File :09/24/040/00408/AM15/	Lic.No/Date:0910061280 20.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

374	**Case No.:122/13/82-ALC4/2014**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01125/AM15/	RLA File :05/24/040/00353/AM15/	Lic.No/Date:0510392082 20.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

375	**Case No.:123/13/82-ALC4/2014**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01126/AM15/	RLA File :05/24/040/00376/AM15/	Lic.No/Date:0510392087 20.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

376	**Case No.:5/15/82-ALC4/2014**	Party Name:PVS LABORATORIES LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01292/AM15/	RLA File :09/24/040/00333/AM15/	Lic.No/Date:0910061275 20.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

377	**Case No.:34/18/82-ALC4/2014**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01400/AM15/	RLA File :03/94/040/00803/AM15/	Lic.No/Date:0310791303 21.11.2014	Defer Date: 30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

378	**Case No.:59/18/82-ALC4/2014**	Party Name:HEMA PHARMACEUTICALS PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01425/AM15/	RLA File :34/24/040/00220/AM15/	Lic.No/Date:3410040708 21.11.2014	Defer Date:30.09.2015

	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.

379	**Case No.:16/18/82-ALC4/2014**	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01382/AM15/	RLA File :03/94/040/00789/AM15/	Lic.No/Date:0310791300 21.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

380	**Case No.:93/18/82-ALC4/2014**	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01459/AM15/	RLA File :34/24/040/00225/AM15/	Lic.No/Date:3410040718 24.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

381	**Case No.:19/18/82-ALC4/2014**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01385/AM15/	RLA File :03/94/040/00801/AM15/	Lic.No/Date:0310791351 24.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

382	**Case No.:74/18/82-ALC4/2014**	Party Name:ADESHWAR MEDITEX PVT. LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01440/AM15/	RLA File :03/94/040/00814/AM15/	Lic.No/Date:0310791373 25.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Petrochemicals.			

383	**Case No.:18/18/82-ALC4/2014**	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01384/AM15/	RLA File :03/94/040/00792/AM15/	Lic.No/Date:0310791374 25.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

384	**Case No.:32/18/82-ALC4/2014**	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01398/AM15/	RLA File :03/94/040/00784/AM15/	Lic.No/Date:0310791380 25.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

385	**Case No.:66/18/82-ALC4/2014**	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01432/AM15/	RLA File :03/94/040/00739/AM15/	Lic.No/Date:0310791375 25.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC chemicals.			

386	**Case No.:53/18/82-ALC4/2014**	Party Name:CATAPHARMA CHEMICALS PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01419/AM15/	RLA File :31/83/040/00057/AM15/	Lic.No/Date:3110065095 25.11.2014	Defer Date:30.09.2015
	Decision : The committee decided to call for COA of import items from foreign supplier and defer the case.			

387	**Case No.:94/13/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01097/AM15/	RLA File :09/24/040/00469/AM15/	Lic.No/Date:0910061300 25.11.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

388

Case No.:95/13/82-ALC4/2014	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Approved**
HQ File :01/82/050/01098/AM15/	RLA File :09/24/040/00465/AM15/	Lic.No/Date:0910061301 25.11.2014	Defer

Decision : The Committee in light of comment of D/o Pharmaceuticals forwarded vide O.M.No.35011/540/2014-PI (Norms) dated March 2015 decided to ratify norms as details given below or as applied by the firm whichever is less:

Export product	Qty	Import items		Qty. in kg.
Ramipril	1kg	1	BENZYL-(CIS,ENDO)-OCTAHYDRO CYCLOPENTA (B) PYRROLE-2-(S)-CARBOXYLATE HYDROCHLORIDE	0.83
		2	N-[1(S)-CARBOETHOXY-3-PHENYL PROPYL]-(S)-ALANINE	0.98
		3	N,N-DICYCLOHEXYL CARBODIIMIDE	0.858

RA may take further necessary action as per decision of NC.

389	**Case No.:96/13/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01099/AM15/	RLA File :09/24/040/00466/AM15/	Lic.No/Date:0910061302 25.11.2014	Defer Date:30.09.2015

	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.

390	**Case No.:27/18/82-ALC4/2014**	Party Name:MACLEODS PHARMACEUTICALS LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01393/AM15/	RLA File :03/95/040/00693/AM15/	Lic.No/Date:0310791414 25.11.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 325 /2014-PI (Norms) dt. April 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty.
FAMCICLOVIR 500MG TABLETS	Number	9-(4-ACETOXY-3-ACETOXYMETHYLBUT-1YL)-2-AMINO-6-CHLOROPURINE	0.3313kg/1000 no. of 500mg tablet
FAMCICLOVIR 250MG TABLETS	Number	9-(4-ACETOXY-3-ACETOXYMETHYLBUT-1YL)-2-AMINO-6-CHLOROPURINE	0.1656kg/1000 no. of 250mg tablet

RA may take further action accordingly.

391	**Case No.:15/2/82-ALC4/2015**	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00030/AM16/	RLA File :03/95/040/00639/AM15/	Lic.No/Date:0310791416 25.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

392	**Case No.:17/18/82-ALC4/2014**	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01383/AM15/	RLA File :03/94/040/00691/AM15/	Lic.No/Date:0310791453 26.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

393	**Case No.:99/13/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01102/AM15/	RLA File :09/24/040/00472/AM15/	Lic.No/Date:0910061318 26.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

394	**Case No.:100/13/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/01103/AM15/	RLA File :09/24/040/00473/AM15/	Lic.No/Date:0910061319 26.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

395	**Case No.:4/16/82-ALC4/2014**	Party Name:MICRO LABS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01356/AM15/	RLA File :07/24/040/00303/AM15/	Lic.No/Date:0710107083 26.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

396	**Case No.:15/15/82-ALC4/2014**	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01302/AM15/	RLA File :05/24/040/00385/AM15/	Lic.No/Date:0510392153 26.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

397	**Case No.:43/18/82-ALC4/2014**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01409/AM15/	RLA File :03/95/040/00701/AM15/	Lic.No/Date:0310791419 26.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

398	**Case No.:103/18/82-ALC4/2014**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01469/AM15/	RLA File :34/24/040/00197/AM15/	Lic.No/Date:3410040726 27.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

399	**Case No.:10/2/82-ALC4/2015**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00025/AM16/	RLA File :05/23/040/00211/AM15/	Lic.No/Date:0510392167 27.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

400	**Case No.:11/2/82-ALC4/2015**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00026/AM16/	RLA File :05/23/040/00370/AM15/	Lic.No/Date:0510392171 27.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

401	**Case No.:16/15/82-ALC4/2014**	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01303/AM15/	RLA File :05/24/040/00386/AM15/	Lic.No/Date:0510392199 27.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

402	**Case No.:11/15/82-ALC4/2014**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01298/AM15/	RLA File :29/24/040/00008/AM15/	Lic.No/Date:2910025174 27.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

403	**Case No.:64/18/82-ALC4/2014**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01430/AM15/	RLA File :34/24/040/00227/AM15/	Lic.No/Date:3410040733 28.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

404	**Case No.:114/18/82-ALC4/2014**	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01480/AM15/	RLA File :22/24/040/00073/AM15/	Lic.No/Date:2210015135 28.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

405	**Case No.:26/18/82-ALC4/2014**	Party Name:SADHANA NITRO CHEM LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01392/AM15/	RLA File :03/95/040/00714/AM15/	Lic.No/Date:0310791516 28.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

406	**Case No.:92/18/82-ALC4/2014**	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01458/AM15/	RLA File :34/24/040/00224/AM15/	Lic.No/Date:3410040732 28.11.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

407	**Case No.:89/18/82-ALC4/2014**	Party Name:BALAJI AMINES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/01455/AM15/	RLA File :31/83/040/00191/AM15/	Lic.No/Date:3110065116 02.12.2014	Defer Date:30.09.2015
	Decision : The Committee in light of written comments of D/o C&PC Chemicals provided vide letter No.14010/122/2011 Ch-II dated 14.7.2015 decided to call for following information from the firm: 1. Details of production of export product under reference i.e. N-Methyl-2-Pyrrolidone in the year 2013-14 and 2014-15 and corresponding consumption of raw materials duly certified by CA 2. Any other relevant information.			

408	**Case No.:90/18/82-ALC4/2014**	Party Name:BALAJI AMINES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01456/AM15/	RLA File :31/83/040/00190/AM15/	Lic.No/Date:3110065117 02.12.2014	Defer Date:30.09.2015
	Decision : The Committee in light of written comments of D/o C&PC Chemicals provided vide letter No.14010/122/2011 Ch-II dated 14.7.2015 decided to call for following information from the firm: 1. Details of production of export product under reference in the year 2013-14 and 2014-15 and corresponding consumption of raw materials duly certified by CA 2. Any other relevant information.			

409	**Case No.:67/18/82-ALC4/2014**	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01433/AM15/	RLA File :03/94/040/00328/AM15/	Lic.No/Date:0310791619 02.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

410	**Case No.:60/18/82-ALC4/2014**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01426/AM15/	RLA File :05/23/040/00397/AM15/	Lic.No/Date:0510392257 02.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

411	**Case No.:36/7/82-ALC4/2015**	Party Name:HEPTACHEM & PHARMA (INDIA) PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status: Deferred**
	HQ File :01/82/050/00641/AM16/	RLA File :09/24/040/00406/AM15/	Lic.No/Date:0910061331 02.12.2014	Defer Date: 30.09.2014
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

412	**Case No.:15/18/82-ALC4/2014**	Party Name:CORAL LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Approved**
	HQ File	RLA File	Lic.No/Date:0310791656	Defer Date:

	:01/82/050/01381/AM15/	:03/94/040/00419/AM15/	03.12.2014	

Decision : The committee decided to ratify the norms based on the recommendation of techinal aurthority of Department of Pharmaceuticals as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty.
INDOCOR 25 MG CAPSULE 3750 JARS(1JAR=1000 NOS(3750000 NOS) NET CONTENT OF IMPORT ITEM INDOMETHACIN BP/IP(93.750 KGS)	Kg	INDOMETHACIN BP/IP	25.5mg/Capsule

RA may take further action accordingly.

413	**Case No.:102/13/82-ALC4/2014**	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01105/AM15/	RLA File :09/24/040/00487/AM15/	Lic.No/Date:0910061336 04.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

414	**Case No.:87/18/82-ALC4/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01453/AM15/	RLA File :03/95/040/00755/AM15/	Lic.No/Date:0310791744 05.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

415	**Case No.:62/18/82-ALC4/2014**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01428/AM15/	RLA File :05/24/040/00409/AM15/	Lic.No/Date:0510392319 08.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

416	**Case No.:32/15/82-ALC4/2014**	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01319/AM15/	RLA File :03/94/040/00848/AM15/	Lic.No/Date:0310791849 09.12.2014	Defer Date:30.09.2015

Decision : The Committee in light of written comments of D/o C&PC Chemicals provided vide letter No.14010/61/2011 Ch-II dated 11.8.2015 decided to call for following information from the firm:

1. Details of production of export product under reference in the year 2013-14 and 2014-15 and corresponding consumption of raw materials duly certified by CA
2. Any other relevant information.

417	**Case No.:280/13/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01283/AM15/	RLA File :09/24/040/00498/AM15/	Lic.No/Date:0910061364 09.12.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

418	**Case No.:281/13/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01284/AM15/	RLA File :09/24/040/00499/AM15/	Lic.No/Date:0910061365 09.12.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/628 /2015-PI (Norms) dt. September 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
Tenofovir Disoproxil Fumarate	1kg	1	Adenine	0.914
		2	R-propylene carbonate	0.7938
		3	Methanol	2.95
		4	Diethyl-tosyloxymethyl phosphonate	2.025
		5	Tetrahydrofuran	4.28
		6	Lithium tert.Butoxide	0.536
		7	Methylene dichloride	7.84
		8	Acetonitrile	2.94
		9	Chloromethyl Iospropyl Carbonate	1.3527
		10	N-methyl-2-pyrrolidone	1.4878

RA may take further action accordingly.

419	**Case No.:282/13/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01285/AM15/	RLA File :09/24/040/00505/AM15/	Lic.No/Date:0910061366 09.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

420	**Case No.:283/13/82-ALC4/2014**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01286/AM15/	RLA File :09/24/040/00501/AM15/	Lic.No/Date:0910061367 09.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

421	**Case No.:279/13/82-**	Party Name:HONOUR LAB	Meet No/Date:7/82-	**Status:Case**

	ALC4/2014	LIMITED	ALC4/2015 24.07.2015	**Deferred**
	HQ File :01/82/050/01282/AM15/	RLA File :09/24/040/00510/AM15/	Lic.No/Date:0910061362 09.12.2014	Defer Date:16.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

422	**Case No.:80/18/82-ALC4/2014**	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01446/AM15/	RLA File :05/23/040/00350/AM15/	Lic.No/Date:0510392349 09.12.2014	Defer Date:

Decision : In the light of earlier decision taken in the NC.3 meeting No, 9/82/2014 dated 20.10.2014, it was decided to ratify the norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Qty	Import Item	Qty. Allowed
Misoprostol Tablets	number	Misoprostol	204 mcg/200 mcg tablet

RA may take appropriate action as per the decision of Norms Committee.

423	**Case No.:82/18/82-ALC4/2014**	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01448/AM15/	RLA File :05/23/040/00413/AM15/	Lic.No/Date:0510392368 10.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

424	**Case No.:101/4/82-ALC4/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00140/AM16/	RLA File :17/24/040/00144/AM15/	Lic.No/Date:1710005998 10.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

425	**Case No.:120/18/82-ALC4/2014**	Party Name:G.G.CHEMICALS & PHARMACEUTICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01486/AM15/	RLA File :22/24/040/00077/AM15/	Lic.No/Date:2210015143 10.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

426	**Case No.:57/18/82-ALC4/2014**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01423/AM15/	RLA File :05/24/040/00400/AM15/	Lic.No/Date:0510392365 10.12.2014	Defer Date:30.09.2015

	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.

427	**Case No.:97/18/82-ALC4/2014**	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01463/AM15/	RLA File :30/24/040/00041/AM15/	Lic.No/Date:3010103261 11.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

428	**Case No.:284/13/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01287/AM15/	RLA File :09/24/040/00509/AM15/	Lic.No/Date:0910061372 12.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

429	**Case No.:119/18/82-ALC4/2014**	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01485/AM15/	RLA File :05/24/040/00419/AM15/	Lic.No/Date:0510392414 15.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

430	**Case No.:102/18/82-ALC4/2014**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01468/AM15/	RLA File :34/24/040/00247/AM15/	Lic.No/Date:3410040787 16.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

431	**Case No.:116/18/82-ALC4/2014**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01482/AM15/	RLA File :08/24/040/00337/AM15/	Lic.No/Date:0810134056 16.12.2014	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

432	**Case No.:118/18/82-ALC4/2014**	Party Name:H.J.AROCHEM PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01484/AM15/	RLA File :08/24/040/00341/AM15/	Lic.No/Date:0810134067 16.12.2014	Defer Date:30.09.2015
	Decision : The committee in light of the written comment of D/o C&PC forwarded vide O.M.No.14010/63/2013-CH-II dated 31st July 2015 decided to call for following			

information from the firm:-

1. Detailed manufacturing process with balanced chemical reactions indicating number of moles of all the reactants, products and by-products with corresponding molecular Formula structural formula molecular weight and process flow diagram.
2. Stage wise percentage yield with respect of each of the reactant and products and the relevant justification enclosing therewith authentic printed technical literature in support of yield or quantity of items for import.
3. Details of by products formed during the process and the recovery of solvents in terms of quantity and value.
4. Details of production of export product under reference and corresponding consumption of raw material in the year 2014-15, (April to June) duly certified by CA. If the production has not commenced in the past, the details from commencement of of production may furnished duly certified by CA.
5. Any other relevant information, if any.

433	**Case No.:100/18/82-ALC4/2014**	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01466/AM15/	RLA File :05/23/040/00417/AM15/	Lic.No/Date:0510392439 16.12.2014	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 333 /2014-PI (Norms) dt.14.08.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
19-Norandrostenedione 99% Intermediate	1kg	1	LACTONE (D)	1.40
		2	CHLOROKET, (2,(3-Chloropropyl)-2,5,5-Trimethyl-1,3-Dioxane	1.30
		3	TETRAHYDROFURAN	3.50

RA may take further action accordingly.

434	**Case No.:91/18/82-ALC4/2014**	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01457/AM15/	RLA File :05/23/040/00449/AM15/	Lic.No/Date:0510392602 29.12.2014	Defer Date:30.09.2015

Decision : Information called for from the firm is awaited and defer the case.

435	**Case No.:84/18/82-ALC4/2014**	Party Name:HESTER BIOSCIENCES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01450/AM15/	RLA File :08/24/040/00362/AM15/	Lic.No/Date:0810134170 30.12.2014	Defer Date:30.09.2015

	Decision : It was decided to defer the case for want of comments of D/o C&PC DBT.

436	**Case No.:3/1/82-ALC4/2015**	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00003/AM16/	RLA File :05/23/040/00450/AM15/	Lic.No/Date:0510392649 01.01.2015	Defer Date: 30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

437	**Case No.:28/7/82-ALC4/2015**	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00633/AM16/	RLA File :05/24/040/00428/AM15/	Lic.No/Date:0510392678 05.01.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

438	**Case No.:92/7/82-ALC4/2015**	Party Name:RIDDHI PHARMA	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00697/AM16/	RLA File :34/24/040/00266/AM15/	Lic.No/Date:3410040864 12.01.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

439	**Case No.:24/7/82-ALC4/2015**	Party Name:YASHASHVI RASAYAN PVT.LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00629/AM16/	RLA File :52/24/040/00056/AM15/	Lic.No/Date:5210041389 12.01.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

440	**Case No.:6/16/82-ALC4/2014**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	Status:Case Deferred
	HQ File :01/82/050/01358/AM15/	RLA File :03/95/040/00351/AM15/	Lic.No/Date:0310792858 13.01.2015	Defer : 30.09.2015
	Decision : It was decided to seek clarification on descprition import item mentioned written comments received from D/o C&PC. The case was deferred.			

441	**Case No.:7/16/82-ALC4/2014**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	Deferred
	HQ File :01/82/050/01359/AM15/	RLA File :03/95/040/00141/AM15/	Lic.No/Date:0310792860 13.01.2015	Defer : 30.09.2015

	Decision : It was decided to seek clarification on descprition import item mentioned written comments received from D/o C&PC. The case was deferred.

442	**Case No.:8/16/82-ALC4/2014**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	Status:Deferred
	HQ File :01/82/050/01360/AM15/	RLA File :03/95/040/00243/AM15/	Lic.No/Date:0310792863 13.01.2015	Defer : 30.09.2015
	Decision : It was decided to seek clarification on descprition import item mentioned written comments received from D/o C&PC. The case was deferred.			

443	**Case No.:178/7/82-ALC4/2015**	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00783/AM16/	RLA File :03/94/040/00940/AM15/	Lic.No/Date:0310792965 15.01.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/621/2014-PI (Norms) dt. April 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.
Nitazoxanide	1kg	2-Amino-5-Nitro Thiazole	0.59

RA may take further action accordingly.

444	**Case No.:11/16/82-ALC4/2014**	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01363/AM15/	RLA File :09/24/040/00580/AM15/	Lic.No/Date:0910061549 21.01.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

445	**Case No.:10/16/82-ALC4/2014**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01362/AM15/	RLA File :09/24/040/00529/AM15/	Lic.No/Date:0910061548 21.01.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

446	**Case No.:12/16/82-ALC4/2014**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01364/AM15/	RLA File :09/24/040/00592/AM15/	Lic.No/Date:0910061552 21.01.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

447	**Case No.:14/16/82-ALC4/2014**	Party Name:HERBOCHEM	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01366/AM15/	RLA File :09/24/040/00572/AM15/	Lic.No/Date:0910061554 22.01.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

448	**Case No.:13/16/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01365/AM15/	RLA File :09/24/040/00582/AM15/	Lic.No/Date:0910061553 22.01.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

449	**Case No.:14/1/82-ALC4/2015**	Party Name:ANUH PHARMA LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00014/AM16/	RLA File :03/94/040/00985/AM15/	Lic.No/Date:0310793308 27.01.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

450	**Case No.:107/7/82-ALC4/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00712/AM16/	RLA File :03/94/040/00992/AM15/	Lic.No/Date:0310793305 27.01.2015	Defer Date:30.09.2015
	Decision : The committee in light of the written comment of D/o C&PC forwarded vide O.M.No.14010/97/2012-CH-II dated 11th August 2015 decided to call for following information from the firm:- 1. Detailed manufacturing process with balanced chemical reactions indicating number of moles of all the reactants, products and by-products with corresponding molecular Formula structural formula molecular weight and process flow diagram. 2. Stage wise percentage yield with respect of each of the reactant and products and the relevant justification enclosing therewith authentic printed technical literature in support of yield or quantity of items for import. 3. Details of by products formed during the process and the recovery of solvents in terms of quantity and value. 4. Details of production of export product under reference and corresponding consumption of raw material in the year 2013-14, 2014-15 & 2015-16 (April to June) duly ceritified by CA. If production has not commenced in the past the details of commencement of the production may be furnished duly certified by CA. 5. Any other relevant information, if any.			

451	**Case No.:31/7/82-ALC4/2015**	Party Name:V.D.H.	Meet No/Date:7/82-	**Status:Case**

		ORGANICS PVT. LTD	ALC4/2015 24.07.2015	**Deferred**
	HQ File :01/82/050/00636/AM16/	RLA File :05/24/040/00498/AM15/	Lic.No/Date:0510392987 27.01.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

452	**Case No.:32/7/82-ALC4/2015**	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00637/AM16/	RLA File :05/24/040/00499/AM15/	Lic.No/Date:0510392988 27.01.2015	Defer Date:30.09.2015
	Decision : The committee in light of the written comment of D/o C&PC forwarded vide O.M.No.14010/58/2010-CH-II dated 14th August 2015 decided to call for following information from the firm:- 1. Detailed manufacturing process with balanced chemical reactions indicating number of moles of all the reactants, products and by-products with corresponding molecular Formula structural formula molecular weight and process flow diagram. 2. Stage wise percentage yield with respect of each of the reactant and products and the relevant justification enclosing therewith authentic printed technical literature in support of yield or quantity of items for import. 3. Details of production of export product under reference and corresponding consumption of raw material in the year 2013-14, 2014-15 & 2015-16 (April to June) duly certified by CA. 4. Any other relevant information, if any.			

453	**Case No.:25/7/82-ALC4/2015**	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Deferred**
	HQ File :01/82/050/00630/AM16/	RLA File :31/83/040/00144/AM15/	Lic.No/Date:3110065235 28.01.2015	Defer Date: 30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			
454	**Case No.:13/1/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00013/AM16/	RLA File :03/94/040/01049/AM15/	Lic.No/Date:0310793672 06.02.2015	Defer Date:
	Decision : The Committee in light of the comments of representative of d/o Pharmacueticals in the meeting decided to ratify the norms as per SION A-412 under para 4.07 of HBP vol.1. RA may take further necessary action as per decision of NC.			

455	**Case No.:7/1/82-ALC4/2015**	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310793727	Defer

	:01/82/050/00007/AM16/	:03/94/040/00971/AM15/	09.02.2015	Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

456	**Case No.:6/3/82-ALC4/2015**	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00036/AM16/	RLA File :05/23/040/00471/AM15/	Lic.No/Date:0510393121 09.02.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 333/2014-PI (Norms) dt. 14th August 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
19-Norandrostenedione 99%Intermediate	1kg	1	SITOLACTONE	1.40
		2	CHLOROKET, (2,(3-Chloropropyl)-2,5,5-Trimethyl-1,3-Dioxane	1.30
		3	TETRAHYDROFURAN	3.50

RA may take further action accordingly.

457	**Case No.:12/1/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00012/AM16/	RLA File :03/94/040/01005/AM15/	Lic.No/Date:0310793729 09.02.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

458	**Case No.:91/7/82-ALC4/2015**	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00696/AM16/	RLA File :34/24/040/00295/AM15/	Lic.No/Date:3410040965 16.02.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

459	**Case No.:52/19/82-ALC4/2014**	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01540/AM15/	RLA File :05/24/040/00273/AM15/	Lic.No/Date:0510393248 17.02.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

460	**Case No.:2/3/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00032/AM16/	RLA File :09/24/040/00632/AM15/	Lic.No/Date:0910061629 18.02.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/552/2014-PI (Norms) dt. January 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
CEFUROXIME AXETIL CRYSTALLINE	1kg	1	(Z)-2-Methoxy Imino(Furyl-2-YL) Acetic acid Ammonium Salt (SMIA)	0.6152
		2	7 Aminocephalosporanic Acid (7-ACA)	0.769
		3	Acetone	1.611
		4	Activated Carbon	0.093
		5	Chlorosulphonyl Isocynate	0.4754
		6	Cyclohexane	1.733
		7	N,N-Dimethyl Acetamide	4.02
		8	Methanol	2.78
		9	Methylene chloride	3.369
		10	Potassium Carbonate	0.043

RA may take further action accordingly.

461	**Case No.:38/7/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00643/AM16/	RLA File :09/24/040/00640/AM15/	Lic.No/Date:0910061628 18.02.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

462	**Case No.:11/1/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00011/AM16/	RLA File :03/94/040/01070/AM15/	Lic.No/Date:0310793939 18.02.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

463	**Case No.:8/1/82-ALC4/2015**	Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00008/AM16/	RLA File :03/94/040/00917/AM15/	Lic.No/Date:0310793987 19.02.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

464	**Case No.:2/19/82-ALC4/2014**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01490/AM15/	RLA File :03/95/040/00916/AM15/	Lic.No/Date:0310793988 19.02.2015	Defer Date:30.09.2015

	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.

465	**Case No.:3/19/82-ALC4/2014**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01491/AM15/	RLA File :09/24/040/00622/AM15/	Lic.No/Date:0910061637 20.02.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 170/2015-PI (Norms) dt. 14.08.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
NABUMETONE	1kg	1	2-ACETYL-6-METHOXY NAPHTHALENE	2.00
		2	METHANOL	6.54

RA may take further action accordingly.

466	**Case No.:4/19/82-ALC4/2014**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01492/AM15/	RLA File :09/24/040/00614/AM15/	Lic.No/Date:0910061647 24.02.2015	Defer Date:30.09.2015

Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.

467	**Case No.:34/7/82-ALC4/2015**	Party Name:ELIXIR PHARMA	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00639/AM16/	RLA File :08/24/040/00428/AM15/	Lic.No/Date:0810134656 24.02.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/625/2014-PI (Norms) dt. May, 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
3-ISOBUTYI GLUTARIC ACID(CMH DIACID)	1k	1	ISOVALERALDEHYDE	0.6068
		2	ETHYL CYANOACETATE	0.7814
		3	DIETHYL MALONATE	0.90

RA may take further action accordingly.

468	**Case No.:35/7/82-ALC4/2015**	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00640/AM16/	RLA File :08/24/040/00425/AM15/	Lic.No/Date:0810134658 24.02.2015	Defer Date:30.09.2015

	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.

469	**Case No.:18/7/82-ALC4/2015**	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00623/AM16/	RLA File :52/24/040/00068/AM15/	Lic.No/Date:5210041438 25.02.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC Chemicals vide letter No.14010/3/2015-Ch-II dt. 7.7.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg..
HDC HP 100 (FORMULATED 2 HYDROXY-4,4 DICHLORO DIPHENYL ETHER 30% SOLUTION)	1kg	PARA CHLORO PHENOL	0.604
		DIMETHYL SULFOXIDE	0.309
		PER CHLORO ETHYLENE	0.309
		PROPYLENE GLYCOL	0.707

RA may take further action accordingly.

470	**Case No.:4/1/82-ALC4/2015**	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00004/AM16/	RLA File :08/24/040/00436/AM15/	Lic.No/Date:0810134669 25.02.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of C&PC vide U.O.No.114010/22/2015 Ch-II dt. 9.7.2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
M.P.D.S.A. (Meta Phenylene Diamine 4 Sulphonic Acid)	1kg	1	Meta Phenylene Diamine (M.P.D.)	0.675
		2	SODA ASH	1.00

RA may take further action accordingly.

471	**Case No.:46/19/82-ALC4/2014**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01534/AM15/	RLA File :08/24/040/00442/AM15/	Lic.No/Date:0810134680 26.02.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

472	**Case No.:1/1/82-ALC4/2015**	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0510393385	Defer

	:01/82/050/00001/AM16/	:05/24/040/00563/AM15/	26.02.2015	Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

473	**Case No.:47/19/82-ALC4/2014**	Party Name:RUBY FRAGRANCE PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01535/AM15/	RLA File :35/24/040/00006/AM15/	Lic.No/Date:3510044692 27.02.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

474	**Case No.:48/19/82-ALC4/2014**	Party Name:AARTI DRUGS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01536/AM15/	RLA File :03/94/040/01057/AM15/	Lic.No/Date:0310794361 04.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

475	**Case No.:22/7/82-ALC4/2015**	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00627/AM16/	RLA File :52/24/040/00069/AM15/	Lic.No/Date:5210041455 04.03.2015	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/3/2015-Ch II dated 16.03.2015, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2-Chloro-4-(4-Chloro Phenoxy) Acetophenone	1 kg	1	Para Chloro Phenol	0.9670 kg
		2	Meta Dichloro Benzene	1.3500 kg
		3	Dimethyl Sulfoxide	0.8000 kg

RA may take appropriate action as per the decision of Norms Committee.

476	**Case No.:6/1/82-ALC4/2015**	Party Name:MICRO LABS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00006/AM16/	RLA File :07/24/040/00446/AM15/	Lic.No/Date:0710107776 10.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

477	**Case No.:15/1/82-ALC4/2015**	Party Name:ALCHYMARS ICM SM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00015/AM16/	RLA File :04/24/040/00272/AM15/	Lic.No/Date:0410160273 11.03.2015	Defer Date:30.09.2015

	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.

478	**Case No.:50/19/82-ALC4/2014**	Party Name:HETERO DRUGS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01538/AM15/	RLA File :09/24/040/00679/AM15/	Lic.No/Date:0910061693 12.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

479	**Case No.:51/19/82-ALC4/2014**	Party Name:HONOUR LAB LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01539/AM15/	RLA File :09/24/040/00693/AM15/	Lic.No/Date:0910061695 12.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

480	**Case No.:53/19/82-ALC4/2014**	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01541/AM15/	RLA File :09/24/040/00558/AM14/	Lic.No/Date:0910061704 13.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

481	**Case No.:40/7/82-ALC4/2015**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00645/AM16/	RLA File :07/24/040/00351/AM15/	Lic.No/Date:0710107812 13.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

482	**Case No.:106/7/82-ALC4/2015**	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00711/AM16/	RLA File :03/94/040/00812/AM15/	Lic.No/Date:0310794612 16.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

483	**Case No.:45/4/82-ALC4/2015**	Party Name:TIDE INDUSTRIES	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Deffered and Re-indexed**
	HQ File :01/82/050/00084/AM16/	RLA File :34/24/040/00325/AM15/	Lic.No/Date:3410041050 16.03.2015	Defer Date:24.07.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

484	**Case No.:16/1/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01542/AM15/	RLA File :09/24/040/00703/AM15/	Lic.No/Date:0910061716 17.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

485	**Case No.:103/7/82-ALC4/2015**	Party Name:VADIVARHE SPECIALITY CHEMICALS LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00708/AM16/	RLA File :03/95/040/01041/AM15/	Lic.No/Date:0310794641 17.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

486	**Case No.:20/1/82-ALC4/2015**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01546/AM15/	RLA File :08/24/040/00474/AM15/	Lic.No/Date:0810134879 23.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

487

Case No.:22/1/82-ALC4/2015	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
HQ File :01/82/050/01548/AM15/	RLA File :09/24/040/00626/AM15/	Lic.No/Date:0910061741 23.03.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/628 /2015-PI (Norms) dt. September 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
Tenofovir Disoproxil Fumarate	1kg	1	Adenine	0.914
		2	R-propylene carbonate	0.7938
		3	Methanol	2.95
		4	Diethyl-tosyloxymethyl phosphonate	2.025
		5	Tetrahydrofuran	4.28
		6	Lithium tert.Butoxide	0.536
		7	Methylene dichloride	7.84
		8	Acetonitrile	2.94
		9	Chloromethyl Iospropyl Carbonate	1.3527
		10	N-methyl-2-pyrrolidone	1.4878

RA may take further action accordingly.

488	**Case No.:23/1/82-ALC4/2015**	Party Name:S M S	Meet No/Date:7/82-	**Status:Case**

		PHARMACEUTICALS LTD	ALC4/2015 24.07.2015	**Deferred**
	HQ File :01/82/050/01549/AM15/	RLA File :09/24/040/00579/AM15/	Lic.No/Date:0910061762 24.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

489	**Case No.:5/1/82-ALC4/2015**	Party Name:MICRO LABS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00005/AM16/	RLA File :07/24/040/00457/AM15/	Lic.No/Date:0710107918 25.03.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of the representative of D/o Pharmaceuticals in the meeting as per details given below or as applied by the firm whichever is less:-

Export product	Import items	Qty.
CIPROFLOXACIN 250MG TABLETS	CIPROFLOXACIN BP/EP/IP/USP	277.5kg/250mg tablet
CIPROFLOXACIN 500MG TABLETS	CIPROFLOXACIN BP/EP/IP/USP	550kg/500mg tablet

RA may take further action accordingly.

490	**Case No.:28/1/82-ALC4/2015**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01554/AM15/	RLA File :05/23/040/00556/AM15/	Lic.No/Date:0510393745 26.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

491	**Case No.:33/7/82-ALC4/2015**	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Approved**
	HQ File :01/82/050/00638/AM16/	RLA File :05/23/040/00520/AM15/	Lic.No/Date:0510393744 26.03.2015	Defer Date:

Decision : The Committee in light of the comments of the representative of D/o Pharmaceuticals in the meeting decided to ratify the norms as per SION A-412 as per details given below or as applied by the firm whichever is less:

Export product	Import item	Qty.
Mifepristone Tablets 200 mg Tablets	Mifepristone	204 mg/200mg Tablets

RA may further necessary action as per decision of NC.

492	**Case No.:30/1/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**

	HQ File :01/82/050/01556/AM15/	RLA File :09/24/040/00713/AM15/	Lic.No/Date:0910061790 30.03.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/628 /2015-PI (Norms) dt. September 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
Tenofovir Disoproxil Fumarate	1kg	1	Adenine	0.914
		2	R-propylene carbonate	0.7938
		3	Methanol	2.95
		4	Diethyl-tosyloxymethyl phosphonate	2.025
		5	Tetrahydrofuran	4.28
		6	Lithium tert.Butoxide	0.536
		7	Methylene dichloride	7.84
		8	Acetonitrile	2.94
		9	Chloromethyl Iospropyl Carbonate	1.3527
		10	N-methyl-2-pyrrolidone	1.4878

RA may take further action accordingly.

493	**Case No.:29/1/82-ALC4/2015**	Party Name:HONOUR LAB LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01555/AM15/	RLA File :09/24/040/00722/AM15/	Lic.No/Date:0910061789 30.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

494	**Case No.:9/1/82-ALC4/2015**	Party Name:VIVIMED LABS (ALATHUR) PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00009/AM16/	RLA File :04/24/040/00292/AM15/	Lic.No/Date:0410160364 30.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

495	**Case No.:104/7/82-ALC4/2015**	Party Name:ANUH PHARMA LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00709/AM16/	RLA File :03/94/040/01192/AM15/	Lic.No/Date:0310795054 31.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

496	**Case No.:31/1/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/01557/AM15/	RLA File :09/24/040/00707/AM15/	Lic.No/Date:0910061820 31.03.2015	Defer Date:30.09.2015

	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.

497	**Case No.:32/1/82-ALC4/2015**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01558/AM15/	RLA File :09/24/040/00724/AM15/	Lic.No/Date:0910061849 31.03.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/82/2015-PI (Norms) dt. June 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
DEXTROMETHORPHAN HBR	1kg	1	N-FORMYL OCTABASE	1.35
		2	PHOSPHORUS PENTOXIDE	1.30
		3	HYDROBROMIC ACID 47%	0.66
		4	METHANOL	2.033

RA may take further action accordingly.

498	**Case No.:33/1/82-ALC4/2015**	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/01559/AM15/	RLA File :09/24/040/00725/AM15/	Lic.No/Date:0910061850 31.03.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/635/2014-PI (Norms) dt. May 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
B-IONYLIDEN ETHYL TRI PHOSPHONIUM BROMIDE (B-CAROTENE WITTING SALT)	1kg	1	ETHYLENE DI BROMIDE	1.20
		2	TRI PHENYL PHOSPHINE	0.69
		3	HYDROBROMIC ACID 47%	0.40
		4	TETRA HYDRO FURAN	1.15
		5	METHANOL	1.28
		6	METHYLENE CHLORIDE	1.57

RA may take further action accordingly.

499	**Case No.:179/7/82-ALC4/2015**	Party Name:G.G.CHEMICALS & PHARMACEUTICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00784/AM16/	RLA File :22/24/040/00118/AM15/	Lic.No/Date:2210015222 31.03.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

500	**Case No.:131/7/82-ALC4/2015**	Party Name:GUJARAT ORGANICS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00736/AM16/	RLA File :03/94/040/00663/AM15/	Lic.No/Date:0310795309 15.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

501	**Case No.:12/7/82-ALC4/2015**	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00617/AM16/	RLA File :07/24/040/00002/AM16/	Lic.No/Date:0710108028 15.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

502	**Case No.:154/7/82-ALC4/2015**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00759/AM16/	RLA File :03/94/040/00022/AM16/	Lic.No/Date:0310795381 17.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

503	**Case No.:144/7/82-ALC4/2015**	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00749/AM16/	RLA File :03/94/040/01200/AM15/	Lic.No/Date:0310795391 17.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

504	**Case No.:152/7/82-ALC4/2015**	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00757/AM16/	RLA File :03/94/040/01210/AM15/	Lic.No/Date:0310795394 17.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

505	**Case No.:90/7/82-ALC4/2015**	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00695/AM16/	RLA File :13/24/040/00057/AM15/	Lic.No/Date:1310047841 17.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			
506	**Case No.:132/7/82-**	Party Name:GLOBE	Meet No/Date:7/82-	**Status:Case**

	ALC4/2015	TROTTERS PVT LTD	ALC4/2015 24.07.2015	**Deferred**
	HQ File :01/82/050/00737/AM16/	RLA File :03/94/040/00024/AM16/	Lic.No/Date:0310795429 20.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

507	**Case No.:148/7/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00753/AM16/	RLA File :03/94/040/00030/AM16/	Lic.No/Date:0310795431 20.04.2015	Defer Date:
	Decision : The Committee in light of comments of representative of D/o Pharmaceuticals in the meeting decided to ratify norms as per SIO A-412 under para 4.07 of HBP Vol.1. RA may take further necessary action as per decision of NC.			

508	**Case No.:147/7/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00752/AM16/	RLA File :03/94/040/00036/AM16/	Lic.No/Date:0310795446 21.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

509	**Case No.:116/7/82-ALC4/2015**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00721/AM16/	RLA File :03/95/040/00029/AM16/	Lic.No/Date:0310795476 22.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

510	**Case No.:153/7/82-ALC4/2015**	Party Name:DR. ACHARYA LABORATORIES PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00758/AM16/	RLA File :03/94/040/00039/AM16/	Lic.No/Date:0310795534 24.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

511	**Case No.:29/7/82-ALC4/2015**	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00634/AM16/	RLA File :04/24/040/00003/AM16/	Lic.No/Date:0410160438 24.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

512	**Case No.:173/7/82-ALC4/2015**	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00778/AM16/	RLA File :03/95/040/00031/AM16/	Lic.No/Date:0310795525 24.04.2015	Defer Date:30.09.2015

	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.

513	**Case No.:149/7/82-ALC4/2015**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00754/AM16/	RLA File :03/94/040/00053/AM16/	Lic.No/Date:0310795564 27.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

514	**Case No.:150/7/82-ALC4/2015**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00755/AM16/	RLA File :03/94/040/00046/AM16/	Lic.No/Date:0310795563 27.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC Chemicals.			

515	**Case No.:155/7/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00760/AM16/	RLA File :03/94/040/00035/AM16/	Lic.No/Date:0310795581 28.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

516	**Case No.:157/7/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00762/AM16/	RLA File :03/94/040/01165/AM15/	Lic.No/Date:0310795580 28.04.2015	Defer Date:
	Decision : The Committee in light of comments of representative of D/o Pharmaceuticals in the meeting decided to ratify norms as per SIO A-412 under para 4.07 of HBP Vol.1. RA may take further necessary action as per decision of NC.			

517	**Case No.:174/7/82-ALC4/2015**	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00779/AM16/	RLA File :03/95/040/00039/AM16/	Lic.No/Date:0310795601 28.04.2015	Defer Date:30.09.2015
	Decision : The committee in light of comment of D/o C&PC vide letter No.46011/10/2015-PC-II dated 11.08.2015 decided to call for following information from the firm: 1. Process of manufacture of insert tube out of HDPE; complete material balance duly certified by Chartered Engineer along with final weight of insert tube 2. Chartered Accountant certified production of insert tube and corresponding consumption HDPE for the lat three financial year.			

518	**Case No.:156/7/82-ALC4/2015**	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00761/AM16/	RLA File :03/94/040/00007/AM16/	Lic.No/Date:0310795624 29.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

519	**Case No.:151/7/82-ALC4/2015**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00756/AM16/	RLA File :03/94/040/01216/AM15/	Lic.No/Date:0310795663 30.04.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

520

Case No.:79/7/82-ALC4/2015	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
HQ File :01/82/050/00684/AM16/	RLA File :09/24/040/00050/AM16/	Lic.No/Date:0910061948 30.04.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 158/2013-PI (Norms) dt. 11.9. 2013 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
LABETALOL HYDROCHLORIDE	1kg	1	1-METHYL-3-PHENYL PROPYLAMINE / 3-AMINO-1-PHENYL BUTANE	2.70
		2	5-BROMOACETYL SALICYLAMIDE	2.48
		3	SODIUM BOROHYDRIDE	0.20

RA may take further action accordingly.

521

Case No.:98/7/82-ALC4/2015	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
HQ File :01/82/050/00703/AM16/	RLA File :34/24/040/00023/AM16/	Lic.No/Date:3410041201 01.05.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/473/2014-PI (Norms) dt. March 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
TELMISARTAN	1kg	1	2-N-PROPYL-4-METHYL-6-(1-METHYLBENZIMIDAZOLE-2-YL)BENZIMIDAZOLE	0.82
		2	METHYL-4-(BROMOMETHYL)-	0.87

			BIPHENYL-2-CARBOXYLATE	
	3		ACETONE	0.98
	4		METHANOL	3.34
	5		ACTIVATED CARBON	0.02

RA may take further action accordingly.

522	**Case No.:82/7/82-ALC4/2015**	Party Name:VARAHI PHARMA PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00687/AM16/	RLA File :09/24/040/00018/AM16/	Lic.No/Date:0910061954 01.05.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

523	**Case No.:81/7/82-ALC4/2015**	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00686/AM16/	RLA File :09/24/040/00056/AM16/	Lic.No/Date:0910061972 05.05.2015	Defer Date: 30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

524	**Case No.:111/7/82-ALC4/2015**	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00716/AM16/	RLA File :03/95/040/00058/AM16/	Lic.No/Date:0310795699 05.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

525	**Case No.:50/7/82-ALC4/2015**	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00655/AM16/	RLA File :09/24/040/00041/AM16/	Lic.No/Date:0910061976 06.05.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

526	**Case No.:145/7/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00750/AM16/	RLA File :03/94/040/00083/AM16/	Lic.No/Date:0310795709 06.05.2015	Defer Date:
	Decision : The Committee in light of the comments of representative of d/o Pharmacueticals in the meeting decided to ratify the norms as per SION A-412 under para 4.07 of HBP vol.1. RA may take further necessary action as per decision of NC.			

527	**Case No.:4/7/82-ALC4/2015**	Party Name:POSY PHARMACHEM PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/00609/AM16/	RLA File :08/24/040/00006/AM16/	Lic.No/Date:0810135194 06.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

528	**Case No.:11/7/82-ALC4/2015**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00616/AM16/	RLA File :08/24/040/00016/AM16/	Lic.No/Date:0810135204 07.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

529	**Case No.:23/7/82-ALC4/2015**	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00628/AM16/	RLA File :08/24/040/00028/AM16/	Lic.No/Date:0810135220 07.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

530	**Case No.:19/7/82-ALC4/2015**	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00624/AM16/	RLA File :08/24/040/00036/AM16/	Lic.No/Date:0810135218 07.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

531	**Case No.:20/7/82-ALC4/2015**	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00625/AM16/	RLA File :08/24/040/00035/AM16/	Lic.No/Date:0810135219 07.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

532	**Case No.:3/3/82-ALC4/2015**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00033/AM16/	RLA File :09/24/040/00077/AM16/	Lic.No/Date:0910061994 07.05.2015	Defer Date: 30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

533	**Case No.:80/7/82-ALC4/2015**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00685/AM16/	RLA File :09/24/040/00066/AM16/	Lic.No/Date:0910061993 07.05.2015	Defer Date:
	Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/485 /2014-PI (Norms) dt. March 2015 as			

per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.
ARTICAINE HCL	1kg	3-Amino-4-Methyl-2-Thiophene Carboxylic Acid Methyl Ester	1.02

RA may take further action accordingly.

534	**Case No.:108/7/82-ALC4/2015**	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00713/AM16/	RLA File :03/95/040/00003/AM16/	Lic.No/Date:0310795745 07.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

535	**Case No.:191/7/82-ALC4/2015**	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00796/AM16/	RLA File :03/95/040/00065/AM16/	Lic.No/Date:0310795759 07.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

536

Case No.:114/7/82-ALC4/2015	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
HQ File :01/82/050/00719/AM16/	RLA File :03/95/040/00078/AM16/	Lic.No/Date:0310795747 07.05.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/375 /2014-PI (Norms) dt. January 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.
NICARDIPINE HYDROCHLORIDE SR PELLETS 50MG	1kg	NICARDIPINE HCL	0.2196

RA may take further action accordingly.

537	**Case No.:7/7/82-ALC4/2015**	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00612/AM16/	RLA File :08/24/040/00017/AM16/	Lic.No/Date:0810135225 08.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

538	**Case No.:8/7/82-ALC4/2015**	Party Name:SWISS PARENTERALS PVT.LTD.	Meet No/Date:7/82-ALC4/2015	**Status:Case Deferred**

			24.07.2015	
	HQ File :01/82/050/00613/AM16/	RLA File :08/24/040/00018/AM16/	Lic.No/Date:0810135226 08.05.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Pharmaceuticals.			

539	**Case No.:175/7/82-ALC4/2015**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00780/AM16/	RLA File :03/95/040/00083/AM16/	Lic.No/Date:0310795792 08.05.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o Chemicals.			

540	**Case No.:117/7/82-ALC4/2015**	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00722/AM16/	RLA File :03/95/040/00079/AM16/	Lic.No/Date:0310795788 08.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

541	**Case No.:30/7/82-ALC4/2015**	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00635/AM16/	RLA File :05/23/040/00033/AM16/	Lic.No/Date:0510394185 11.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

542	**Case No.:15/7/82-ALC4/2015**	Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00620/AM16/	RLA File :52/24/040/00007/AM16/	Lic.No/Date:5210041517 11.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

543	**Case No.:99/7/82-ALC4/2015**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00704/AM16/	RLA File :34/24/040/00040/AM16/	Lic.No/Date:3410041221 12.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

544	**Case No.:139/7/82-ALC4/2015**	Party Name:LUPIN LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00744/AM16/	RLA File :03/95/040/00068/AM16/	Lic.No/Date:0310795837 12.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

545	**Case No.:140/7/82-ALC4/2015**	Party Name:LUPIN LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00745/AM16/	RLA File :03/95/040/00067/AM16/	Lic.No/Date:0310795839 12.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

546	**Case No.:141/7/82-ALC4/2015**	Party Name:SANOFI INDIA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00746/AM16/	RLA File :03/95/040/00056/AM16/	Lic.No/Date:0310795833 12.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o C&PC chemicals.			

547	**Case No.:49/7/82-ALC4/2015**	Party Name:BRUNDAVAN LABORATORIES PRIVATE LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00654/AM16/	RLA File :09/24/040/00059/AM16/	Lic.No/Date:0910062011 13.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

548	**Case No.:146/7/82-ALC4/2015**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00751/AM16/	RLA File :03/94/040/00047/AM16/	Lic.No/Date:0310795883 13.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

549	**Case No.:130/7/82-ALC4/2015**	Party Name:POLYDRUG LABORATORIES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00735/AM16/	RLA File :03/95/040/00045/AM16/	Lic.No/Date:0310795873 13.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

550	**Case No.:118/7/82-ALC4/2015**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00723/AM16/	RLA File :03/95/040/00016/AM16/	Lic.No/Date:0310795868 13.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o chemicals.			

551	**Case No.:119/7/82-ALC4/2015**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310795866	Defer

	:01/82/050/00724/AM16/	:03/95/040/00017/AM16/	13.05.2015	Date:30.09.2015

Decision : The committee in light of comment of D/o C&PC vide letter No.46011/36/2012-PC-II dated 14.08.2015 decided to call for following information from the firm:

1. Chartered Engineer (CE) certified detailed material balance production process detail material balance, wastage & justification and the relevant inputs with supporting documents for the losses at each stage of manufacture authenticated by CE.
2. Chartered Accountant certified production of MTBE and corresponding consumption of Naphtha and methanol for all the products and corresponding inputs during the last 3 financial years. The CA certificate dated 15.4.2015 is indicating LPG not Naphtha an input asked to import.

552	**Case No.:21/7/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00626/AM16/	RLA File :05/24/040/00058/AM16/	Lic.No/Date:0510394210 13.05.2015	Defer Date:30.09.2015

Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.

553	**Case No.:120/7/82-ALC4/2015**	Party Name:UNICHEM LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00725/AM16/	RLA File :03/95/040/00032/AM16/	Lic.No/Date:0310795877 13.05.2015	Defer Date:30.09.2015

Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.

554	**Case No.:9/7/82-ALC4/2015**	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00614/AM16/	RLA File :52/24/040/00010/AM16/	Lic.No/Date:5210041523 14.05.2015	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/3/2015-Ch II dated 16.03.2015, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2-Chloro-4-(4-Chloro Phenoxy) Acetophenone	1 kg	1	Para Chloro Phenol	0.9670 kg
		2	Meta Dichloro Benzene	1.3500 kg
		3	Dimethyl Sulfoxide	0.8000 kg

RA may take appropriate action as per the decision of Norms Committee.

555	**Case No.:4/3/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/00034/AM16/	RLA File :09/24/040/00082/AM16/	Lic.No/Date:0910062020 14.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

556	**Case No.:5/3/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00035/AM16/	RLA File :09/24/040/00081/AM16/	Lic.No/Date:0910062019 14.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

557	**Case No.:129/7/82-ALC4/2015**	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case deferred**
	HQ File :01/82/050/00734/AM16/	RLA File :03/95/040/00073/AM16/	Lic.No/Date:0310795930 14.05.2015	Defer Date: 30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

558	**Case No.:127/7/82-ALC4/2015**	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case deferred**
	HQ File :01/82/050/00732/AM16/	RLA File :03/95/040/00055/AM16/	Lic.No/Date:0310795912 14.05.2015	Defer Date: 30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals..			

559	**Case No.:128/7/82-ALC4/2015**	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00733/AM16/	RLA File :03/95/040/00013/AM16/	Lic.No/Date:0310795963 15.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

560	**Case No.:6/7/82-ALC4/2015**	Party Name:SIMPEX PHARMA PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00611/AM16/	RLA File :05/24/040/00564/AM15/	Lic.No/Date:0510394266 15.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

561	**Case No.:164/7/82-ALC4/2015**	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00769/AM16/	RLA File :03/94/040/00026/AM16/	Lic.No/Date:0310795971 18.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

562	**Case No.:143/7/82-**	Party Name:MANGALAM	Meet No/Date:7/82-	**Status:Case**

	ALC4/2015	DRUGS & ORGANICS LIMITED	ALC4/2015 24.07.2015	**Deferred**
	HQ File :01/82/050/00748/AM16/	RLA File :03/95/040/01094/AM15/	Lic.No/Date:0310795993 18.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

563	**Case No.:126/7/82-ALC4/2015**	Party Name:SANDOZ PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00731/AM16/	RLA File :03/95/040/00071/AM16/	Lic.No/Date:0310795986 18.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

564	**Case No.:109/7/82-ALC4/2015**	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00714/AM16/	RLA File :03/95/040/00103/AM16/	Lic.No/Date:0310795994 18.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

565

Case No.:161/7/82-ALC4/2015	Party Name:GLENMARK GENERICS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
HQ File :01/82/050/00766/AM16/	RLA File :03/94/040/00048/AM16/	Lic.No/Date:0310796021 19.05.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/ 659 /2012-PI (Norms) dt. 12th March 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
Olmesartan Medoxomill	1kg	1	4-(1-Hydroxy-1-Methyl-Ethyl)-2-Propyl-1H-Imidazole 5-Carboxylic Acid Ethyl Ester	0.78
		2	5-(4-Bromomethyl) (1,1-Bromomethyl)-2YL Triphenyl-1-H Tetrazole	1.786
		3	4-Chloromethyl-5-Methyl-1,3-Dioxolen 2 One	0.48
		4	Dimethyl Formamide	6.72
		5	Tetrahydrofuran	3.43
		6	Potassium Carbonate	0.57
		7	Toluene	2.41

RA may take further action accordingly.

566	**Case No.:160/7/82-ALC4/2015**	Party Name:GUJARAT ORGANICS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**

	HQ File :01/82/050/00765/AM16/	RLA File :03/94/040/00121/AM16/	Lic.No/Date:0310796029 19.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

567	**Case No.:133/7/82-ALC4/2015**	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00738/AM16/	RLA File :03/94/040/00085/AM16/	Lic.No/Date:0310796048 20.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

568	**Case No.:41/7/82-ALC4/2015**	Party Name:KORES (INDIA) LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00646/AM16/	RLA File :31/83/040/00196/AM15/	Lic.No/Date:3110065441 20.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

569	**Case No.:102/7/82-ALC4/2015**	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00707/AM16/	RLA File :30/24/040/00006/AM16/	Lic.No/Date:3010103498 21.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

570	**Case No.:51/7/82-ALC4/2015**	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00656/AM16/	RLA File :09/24/040/00096/AM16/	Lic.No/Date:0910062060 22.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

571	**Case No.:168/7/82-ALC4/2015**	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00773/AM16/	RLA File :03/94/040/00102/AM16/	Lic.No/Date:0310796163 22.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

572	**Case No.:167/7/82-ALC4/2015**	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00772/AM16/	RLA File :03/94/040/00041/AM16/	Lic.No/Date:0310796129 22.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

573	**Case No.:112/7/82-ALC4/2015**	Party Name:YASHO	Meet No/Date:7/82-	**Status:Case**

		INDUSTRIES PVT.LTD.	ALC4/2015 24.07.2015	**Added**
	HQ File :01/82/050/00717/AM16/	RLA File :03/95/040/00121/AM16/	Lic.No/Date:0310796157 22.05.2015	Defer Date: 30.09.2015
	Decision :			

574	**Case No.:125/7/82-ALC4/2015**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00730/AM16/	RLA File :03/95/040/00120/AM16/	Lic.No/Date:0310796156 22.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

575	**Case No.:10/7/82-ALC4/2015**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00615/AM16/	RLA File :05/23/040/00057/AM16/	Lic.No/Date:0510394341 25.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

576	**Case No.:3/4/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00042/AM16/	RLA File :09/24/040/00104/AM16/	Lic.No/Date:0910062064 25.05.2015	Defer Date:30.09.2015
	Decision : The committee considered the case and deferred the case for want of comments from D/o C&PC Chemicals.			

577	**Case No.:180/7/82-ALC4/2015**	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00785/AM16/	RLA File :22/24/040/00007/AM16/	Lic.No/Date:2210015238 25.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

578	**Case No.:13/7/82-ALC4/2015**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00618/AM16/	RLA File :05/24/040/00074/AM16/	Lic.No/Date:0510394343 25.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

579	**Case No.:170/7/82-ALC4/2015**	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00775/AM16/	RLA File :03/94/040/00009/AM16/	Lic.No/Date:0310796191 26.05.2015	Defer Date:30.09.2015

	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.

580	**Case No.:46/7/82-ALC4/2015**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00651/AM16/	RLA File :09/24/040/00709/AM15/	Lic.No/Date:0910062070 26.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

581	**Case No.:47/7/82-ALC4/2015**	Party Name:GLAND PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00652/AM16/	RLA File :09/24/040/00712/AM15/	Lic.No/Date:0910062071 26.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

582	**Case No.:176/7/82-ALC4/2015**	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00781/AM16/	RLA File :03/94/040/00124/AM16/	Lic.No/Date:0310796194 26.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

583	**Case No.:166/7/82-ALC4/2015**	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00771/AM16/	RLA File :03/94/040/00063/AM16/	Lic.No/Date:0310796196 26.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

584	**Case No.:162/7/82-ALC4/2015**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00767/AM16/	RLA File :03/94/040/00107/AM16/	Lic.No/Date:0310796189 26.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

585	**Case No.:169/7/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00774/AM16/	RLA File :03/94/040/00137/AM16/	Lic.No/Date:0310796246 27.05.2015	Defer Date:
	Decision : The Committee in light of the comments of representative of d/o Pharmacueticals in the meeting decided to ratify the norms as per SION A-412 under para 4.07 of HBP vol.1. RA may take further necessary action as per decision of NC.			

586	**Case No.:124/7/82-ALC4/2015**	Party Name:PRIVI ORGANICS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00729/AM16/	RLA File :03/95/040/00114/AM16/	Lic.No/Date:0310796233 27.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o C&PC Chemicals.			

587	**Case No.:94/7/82-ALC4/2015**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00699/AM16/	RLA File :34/24/040/00059/AM16/	Lic.No/Date:3410041256 28.05.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/473/2014-PI (Norms) dt. March 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items		Qty. in kg.
TELMISARTAN	1kg	1	2-N-PROPYL-4-METHYL-6-(1-METHYLBENZIMIDAZOLE-2-YL)BENZIMIDAZOLE	0.82
		2	METHYL-4-(BROMOMETHYL)-BIPHENYL-2-CARBOXYLATE OR 4-BROMOMETHYLBIPHENYL-2-CARBOXYLIC ACID, METHYL ESTER	0.87
		3	ACETONE	0.98
		4	METHANOL	3.34
		5	ACTIVATED CARBON	0.02

RA may take further action accordingly.

588	**Case No.:96/7/82-ALC4/2015**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00701/AM16/	RLA File :34/24/040/00035/AM16/	Lic.No/Date:3410041255 28.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

589	**Case No.:100/7/82-ALC4/2015**	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00705/AM16/	RLA File :34/24/040/00024/AM16/	Lic.No/Date:3410041261 28.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o C&PC Chemicals.			

590	**Case No.:184/7/82-ALC4/2015**	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:2210015246	Defer

	:01/82/050/00789/AM16/	:22/24/040/00009/AM16/	28.05.2015	Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

591	**Case No.:68/7/82-ALC4/2015**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00673/AM16/	RLA File :09/24/040/00061/AM16/	Lic.No/Date:0910062099 29.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

592	**Case No.:113/7/82-ALC4/2015**	Party Name:S.M. CHEMICALS	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00718/AM16/	RLA File :03/95/040/00115/AM16/	Lic.No/Date:0310796312 29.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

593	**Case No.:83/7/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00688/AM16/	RLA File :09/24/040/00120/AM16/	Lic.No/Date:0910062089 29.05.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

594	**Case No.:101/7/82-ALC4/2015**	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00706/AM16/	RLA File :34/24/040/00054/AM16/	Lic.No/Date:3410041263 01.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

595	**Case No.:188/7/82-ALC4/2015**	Party Name:ATUL LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00793/AM16/	RLA File :08/24/040/00034/AM16/	Lic.No/Date:0810135421 02.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

596	**Case No.:14/7/82-ALC4/2015**	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00619/AM16/	RLA File :05/23/040/00075/AM16/	Lic.No/Date:0510394413 02.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

597	**Case No.:5/7/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL	Meet No/Date:7/82-ALC4/2015	**Status:Case Deferred**

		INDUSTRIES LTD.,	24.07.2015	
	HQ File :01/82/050/00610/AM16/	RLA File :05/24/040/00090/AM16/	Lic.No/Date:0510394416 02.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

598	**Case No.:142/7/82-ALC4/2015**	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00747/AM16/	RLA File :03/94/040/00159/AM16/	Lic.No/Date:0310796401 03.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

599	**Case No.:134/7/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00739/AM16/	RLA File :03/94/040/00154/AM16/	Lic.No/Date:0310796399 03.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

600	**Case No.:163/7/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00768/AM16/	RLA File :03/94/040/00141/AM16/	Lic.No/Date:0310796397 03.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

601	**Case No.:110/7/82-ALC4/2015**	Party Name:RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00715/AM16/	RLA File :03/95/040/00051/AM16/	Lic.No/Date:0310796383 03.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

602	**Case No.:17/7/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00622/AM16/	RLA File :05/24/040/00078/AM16/	Lic.No/Date:0510394418 03.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

603	**Case No.:105/7/82-ALC4/2015**	Party Name:SAVLA CHEMICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00710/AM16/	RLA File :03/95/040/00159/AM16/	Lic.No/Date:0310796432 04.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

604	**Case No.:187/7/82-ALC4/2015**	Party Name:ATUL LIMITED,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00792/AM16/	RLA File :08/24/040/00057/AM16/	Lic.No/Date:0810135435 05.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

605	**Case No.:62/7/82-ALC4/2015**	Party Name:EYTAN LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00667/AM16/	RLA File :09/24/040/00598/AM15/	Lic.No/Date:0910062137 05.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

606	**Case No.:63/7/82-ALC4/2015**	Party Name:EYTAN LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00668/AM16/	RLA File :09/24/040/00740/AM15/	Lic.No/Date:0910062136 05.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

607	**Case No.:135/7/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00740/AM16/	RLA File :03/94/040/00153/AM16/	Lic.No/Date:0310796471 05.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

608	**Case No.:158/7/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00763/AM16/	RLA File :03/94/040/00158/AM16/	Lic.No/Date:0310796470 05.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

609	**Case No.:67/7/82-ALC4/2015**	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00672/AM16/	RLA File :09/24/040/00105/AM16/	Lic.No/Date:0910062138 05.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

610	**Case No.:121/7/82-ALC4/2015**	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00726/AM16/	RLA File :03/95/040/00715/AM15/	Lic.No/Date:0310796458 05.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

611	**Case No.:123/7/82-ALC4/2015**	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00728/AM16/	RLA File :03/95/040/00582/AM15/	Lic.No/Date:0310796457 05.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

612	**Case No.:97/7/82-ALC4/2015**	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00702/AM16/	RLA File :34/24/040/00062/AM16/	Lic.No/Date:3410041281 09.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

613	**Case No.:95/7/82-ALC4/2015**	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00700/AM16/	RLA File :34/24/040/00064/AM16/	Lic.No/Date:3410041285 09.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

614	**Case No.:138/7/82-ALC4/2015**	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00743/AM16/	RLA File :03/94/040/00189/AM16/	Lic.No/Date:0310796509 09.06.2015	Defer Date:
	Decision : The Committee in light of the comments of representative of d/o Pharmacueticals in the meeting decided to ratify the norms as per SION A-412 under para 4.07 of HBP vol.1. RA may take further necessary action as per decision of NC.			

615	**Case No.:136/7/82-ALC4/2015**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00741/AM16/	RLA File :03/94/040/00032/AM16/	Lic.No/Date:0310796511 09.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

616	**Case No.:85/7/82-ALC4/2015**	Party Name:SHREEGEN PHARMA LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00690/AM16/	RLA File :09/24/040/00130/AM16/	Lic.No/Date:0910062145 09.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

617	**Case No.:122/7/82-**	Party Name:UNIMAX	Meet No/Date:7/82-	**Status:Case**

	ALC4/2015	CHEMICALS PVT LTD.	ALC4/2015 24.07.2015	**Deferred**
	HQ File :01/82/050/00727/AM16/	RLA File :03/95/040/00154/AM16/	Lic.No/Date:0310796500 09.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

618	**Case No.:59/7/82-ALC4/2015**	Party Name:GRANULES INDIA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00664/AM16/	RLA File :09/24/040/00149/AM16/	Lic.No/Date:0910062152 10.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

619	**Case No.:60/7/82-ALC4/2015**	Party Name:GRANULES INDIA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00665/AM16/	RLA File :09/24/040/00126/AM16/	Lic.No/Date:0910062150 10.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

620	**Case No.:61/7/82-ALC4/2015**	Party Name:GRANULES INDIA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00666/AM16/	RLA File :09/24/040/00141/AM16/	Lic.No/Date:0910062149 10.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

621	**Case No.:137/7/82-ALC4/2015**	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00742/AM16/	RLA File :03/94/040/00074/AM16/	Lic.No/Date:0310796546 10.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

622	**Case No.:182/7/82-ALC4/2015**	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00787/AM16/	RLA File :22/24/040/00006/AM16/	Lic.No/Date:2210015251 10.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

623	**Case No.:65/7/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00670/AM16/	RLA File :09/24/040/00164/AM16/	Lic.No/Date:0910062163 10.06.2015	Defer Date:30.09.2015
	Decision : The Committee in light of the comments of technical authority in the meeting			

	decided to call for productioln and consumption data duly certified by Central Excise Authorities for last 3 years. It was decided to defer the case accordingly.

624	**Case No.:66/7/82-ALC4/2015**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00671/AM16/	RLA File :09/24/040/00162/AM16/	Lic.No/Date:0910062162 10.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

625	**Case No.:177/7/82-ALC4/2015**	Party Name:S.M. CHEMICALS	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00782/AM16/	RLA File :03/95/040/00124/AM16/	Lic.No/Date:0310796577 11.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

626	**Case No.:159/7/82-ALC4/2015**	Party Name:VIJAY PERFUMES PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00764/AM16/	RLA File :03/95/040/00985/AM15/	Lic.No/Date:0310796576 11.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

627	**Case No.:87/7/82-ALC4/2015**	Party Name:VISION DRUGS PVT LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00692/AM16/	RLA File :09/24/040/00102/AM16/	Lic.No/Date:0910062168 11.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

628	**Case No.:88/7/82-ALC4/2015**	Party Name:S M S PHARMACEUTICALS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00693/AM16/	RLA File :09/24/040/00152/AM16/	Lic.No/Date:0910062179 12.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

629	**Case No.:171/7/82-ALC4/2015**	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00776/AM16/	RLA File :03/95/040/01080/AM15/	Lic.No/Date:0310796624 15.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of MSME.			

630	**Case No.:172/7/82-ALC4/2015**	Party Name:MAKSON INDUSTRIES PVT. LTD.	Meet No/Date:7/82-ALC4/2015	**Status:Case Deferred**

			24.07.2015	
	HQ File :01/82/050/00777/AM16/	RLA File :03/95/040/01079/AM15/	Lic.No/Date:0310796623 15.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o MSME.			

631	**Case No.:189/7/82-ALC4/2015**	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00794/AM16/	RLA File :05/24/040/00116/AM16/	Lic.No/Date:0510394560 15.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

632	**Case No.:54/7/82-ALC4/2015**	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00659/AM16/	RLA File :05/23/040/00065/AM16/	Lic.No/Date:0510394575 16.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Petrochemicals..			

633	**Case No.:55/7/82-ALC4/2015**	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00660/AM16/	RLA File :05/23/040/00030/AM16/	Lic.No/Date:0510394579 16.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Petrochemicals.			

634	**Case No.:52/7/82-ALC4/2015**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00657/AM16/	RLA File :05/23/040/00107/AM16/	Lic.No/Date:0510394590 17.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

635	**Case No.:53/7/82-ALC4/2015**	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00658/AM16/	RLA File :05/23/040/00115/AM16/	Lic.No/Date:0510394591 17.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

636	**Case No.:86/7/82-ALC4/2015**	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00691/AM16/	RLA File :09/24/040/00160/AM16/	Lic.No/Date:0910062204 17.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

637	**Case No.:190/7/82-ALC4/2015**	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00795/AM16/	RLA File :05/24/040/00105/AM16/	Lic.No/Date:0510394617 17.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

638	**Case No.:43/7/82-ALC4/2015**	Party Name:LEE PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00648/AM16/	RLA File :09/24/040/00142/AM16/	Lic.No/Date:0910062210 18.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

639	**Case No.:183/7/82-ALC4/2015**	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00788/AM16/	RLA File :22/24/040/00010/AM16/	Lic.No/Date:2210015259 22.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

640	**Case No.:84/7/82-ALC4/2015**	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00689/AM16/	RLA File :09/24/040/00169/AM16/	Lic.No/Date:0910062232 23.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

641	**Case No.:45/7/82-ALC4/2015**	Party Name:EYTAN LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00650/AM16/	RLA File :09/24/040/00135/AM16/	Lic.No/Date:0910062250 24.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemical.			

642	**Case No.:56/7/82-ALC4/2015**	Party Name:JUBILANT GENERICS LTD	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00661/AM16/	RLA File :05/23/040/00085/AM16/	Lic.No/Date:0510394681 24.06.2015	Defer Date:
	Decision : The Committee in light of the comments of representative of d/o Pharmacueticals in the meeting decided to ratify the norms as per SION A-412 under para 4.07 of HBP vol.1. RA may take further necessary action as per decision of NC.			

643	**Case No.:64/7/82-ALC4/2015**	Party Name:TRIMAX BIO SCIENCES PRIVATE	Meet No/Date:7/82-ALC4/2015	**Status:Case Deferred**

		LIMITED	24.07.2015	
	HQ File :01/82/050/00669/AM16/	RLA File :09/24/040/00133/AM16/	Lic.No/Date:0910062246 24.06.2015	Defer Date: 30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

644	**Case No.:48/7/82-ALC4/2015**	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00653/AM16/	RLA File :09/24/040/00118/AM16/	Lic.No/Date:0910062253 25.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

645	**Case No.:27/7/82-ALC4/2015**	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00632/AM16/	RLA File :05/24/040/00146/AM16/	Lic.No/Date:0510394710 25.06.2015	Defer Date:30.09.2015
	Decision : It was decided to defer the case for want of comments of D/o C&PC DBT			

646	**Case No.:72/7/82-ALC4/2015**	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00677/AM16/	RLA File :05/24/040/00104/AM16/	Lic.No/Date:0510394704 25.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Petrochemicals.			

647	**Case No.:76/7/82-ALC4/2015**	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00681/AM16/	RLA File :05/24/040/00103/AM16/	Lic.No/Date:0510394703 25.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

648	**Case No.:75/7/82-ALC4/2015**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00680/AM16/	RLA File :05/24/040/00122/AM16/	Lic.No/Date:0510394696 25.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

649	**Case No.:78/7/82-ALC4/2015**	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00683/AM16/	RLA File :02/24/040/00028/AM16/	Lic.No/Date:0210205920 25.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

650	**Case No.:89/7/82-ALC4/2015**	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00694/AM16/	RLA File :02/24/040/00045/AM16/	Lic.No/Date:0210205925 26.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Petrochemicals.			

651	**Case No.:77/7/82-ALC4/2015**	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00682/AM16/	RLA File :05/24/040/00130/AM16/	Lic.No/Date:0510394732 26.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

652	**Case No.:26/7/82-ALC4/2015**	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00631/AM16/	RLA File :04/24/040/00072/AM16/	Lic.No/Date:0410160709 26.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

653	**Case No.:181/7/82-ALC4/2015**	Party Name:CLARION DRUGS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00786/AM16/	RLA File :50/24/040/00002/AM16/	Lic.No/Date:5010002211 29.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

654	**Case No.:57/7/82-ALC4/2015**	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00662/AM16/	RLA File :05/23/040/00112/AM16/	Lic.No/Date:0510394740 29.06.2015	Defer Date: 30.09.2015
	Decision : It was decided to defer the case for want of comments of C&PC Chemicals.			

655	**Case No.:58/7/82-ALC4/2015**	Party Name:KLJ PLASTICIZERS LTD.,	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00663/AM16/	RLA File :05/23/040/00111/AM16/	Lic.No/Date:0510394739 29.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

656	**Case No.:44/7/82-ALC4/2015**	Party Name:LEE PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00649/AM16/	RLA File :09/24/040/00201/AM16/	Lic.No/Date:0910062263 30.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

657	**Case No.:69/7/82-ALC4/2015**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00674/AM16/	RLA File :05/24/040/00048/AM16/	Lic.No/Date:0510394756 30.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Petrochemicals.			

658	**Case No.:70/7/82-ALC4/2015**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00675/AM16/	RLA File :05/24/040/00075/AM16/	Lic.No/Date:0510394758 30.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Petrochemicals.			

659	**Case No.:71/7/82-ALC4/2015**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00676/AM16/	RLA File :05/24/040/00076/AM16/	Lic.No/Date:0510394759 30.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Petrochemicals.			

660	**Case No.:73/7/82-ALC4/2015**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00678/AM16/	RLA File :05/24/040/00083/AM16/	Lic.No/Date:0510394760 30.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Petrochemicals.			

661	**Case No.:74/7/82-ALC4/2015**	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00679/AM16/	RLA File :05/24/040/00068/AM16/	Lic.No/Date:0510394757 30.06.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Petrochemicals.			

662	**Case No.:42/7/82-ALC4/2015**	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00647/AM16/	RLA File :31/83/040/00030/AM16/	Lic.No/Date:3110065521 01.07.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

663	**Case No.:1/7/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Approved**
	HQ File :01/82/050/00606/AM16/	RLA File :09/24/040/00214/AM16/	Lic.No/Date:0910062315 08.07.2015	Defer Date:

Decision : The committee decided to ratify the norms based on the recommendation of Department of Pharmaceuticals vide letter No.35011/194 /2015-PI (Norms) dt. 14th August 2015 as per details given below or as applied by the firm whichever is less:-

Export product	Qty.	Import items	Qty. in kg.
EFAVIRENZ	1kg	(S)-5-Chloro-a-(cyclopropyl ethynyl)-2-amino-a-(trifluoromethyl-benzene methanol.	0.987

RA may take further action accordingly.

664	**Case No.:2/7/82-ALC4/2015**	Party Name:HETERO LABS LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00607/AM16/	RLA File :09/24/040/00213/AM16/	Lic.No/Date:0910062316 08.07.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

665	**Case No.:3/7/82-ALC4/2015**	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Defered**
	HQ File :01/82/050/00608/AM16/	RLA File :09/24/040/00202/AM16/	Lic.No/Date:0910062341 16.07.2015	Defer Date: 30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

666	**Case No.:185/7/82-ALC4/2015**	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00790/AM16/	RLA File :09/24/040/00219/AM16/	Lic.No/Date:0910062355 21.07.2015	Defer Date: 30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Pharmaceuticals.			

667	**Case No.:186/7/82-ALC4/2015**	Party Name:SHREE BANKEY BEHARI LAL BOARD MILLS	Meet No/Date:7/82-ALC4/2015 24.07.2015	**Status:Case Deferred**
	HQ File :01/82/050/00791/AM16/	RLA File :05/24/040/00171/AM16/	Lic.No/Date:0510395025 21.07.2015	Defer Date:30.09.2015
	Decision :it was decided to defer the case for want of comments of D/o Chemicals.			

****